



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Thursday,12th November 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE (ACTING)
HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

COURT NO: 2

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/4611/2020	YAMJE DULOM TAMIN @ YAMJE LORIAK TAMIN Versus UNION BANK OF INDIA AND 4 ORS.	MR R CHAKRAVORTY MR. M CHALIHA	
2	WP(C)/4622/2020	PRATUL KUMAR GHOSH AND ANR. Versus ASHISH AGARWAL AND 3 ORS.	MR. S MITRA MR A SARMA	
ORDERS				
3	WP(C)/4425/2015 FIXED	RATANJIT NARZARY and 4 ORS, Versus THE STATE OF ASSAM and 7 ORS,	MR.T DEURI MR.B DAS MR. S BASUMATARY	GA, ASSAM(R1,2,3,6 & 7) MR.Y DOLOI(R-5) MR. S K MEDHI ASSTT.S.G.I.R4 and 5 SR. CGC
4	WP(C)(Suo Moto)/8/2018 FIXED	X X X Versus IN RE - THE STATE OF ASSAM AND 7 ORS.	MR S S DEY MR H K DAS(AMICUS CURIAE) SC, GHC	MR. R.K.D. CHOUDHURY(SR.GA,ASSAM) MS. T. KHRO, GA, NAGALAND, MR. A.D.CHOUDHURY, ADDL. ADVOCATE GENERAL, MIZORAM MR A CHANDRAN(ADDL.SR.GA, AP)
5	WITH PIL/55/2017	STUDIO NILIMA COLLABORATIVE NETWORK FOR RESEARCH and CAPACITY BUILDING and ANR. Versus THE STATE OF ASSAM and 9 ORS.	MR.N DUTTA MS.J HAZARIKA MR.P MAHANTA MR.A PHUKAN	GA, ASSAM MR. B C DAS MR. A S DHILLON SC, HEALTH
	WITH I.A.(Civil)/42/2018 in PIL/55/2017	STUDIO NILIMA COLLABORATIVE NETWORK FOR RESEARCH and CAPACITY BUILDING Versus THE STATE OF ASSAM	MR. N DUTTA MS. J HAZARIKA MR. P MAHANTA MR. A PHUKAN	GA, ASSAM
	WITH I.A.(Civil)/268/2019 in PIL/55/2017	STUDIO NILIMA- COLLABORATIVE NETWORK FOR RESEARCH and CAPACITY BUILDING and ANR. Versus THE STATE OF ASSAM and 9 ORS.	MR N DUTTA MS. J HAZARIKA	GA, ASSAM SC, HEALTH

6	PIL(Suo Moto)/10/2018 FIXED	X X X Versus IN RE THE STATE OF ASSAM AND 3 ORS	MR. T J MAHANTA	GA, ASSAM
7	PIL/56/2020 B/O	BISHWAJIT DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR H R A CHOUDHURY MR F Z MAZUMDER	GA, ASSAM SC, EXCISE DEPTT.
8	WA/78/2020 FIXED	NARJI BEGUM Versus THE STATE OF ASSAM AND 5 ORS	MR. S BANIK MR H GUPTA MR. D J NATH	GA, ASSAM SC, AG MD J ALOM MR. M ISLAM
9	WA/158/2020 FIXED	M/S TARO TAGIA CONSTRUCTION Versus THE STATE OF ARUNACHAL PRADESH AND 3 ORS.	MR. I CHOUDHURY MR. S BISWAKARMA MR T DAS	GA, AP
10	WP(C)/3620/2020 FIXED	THE BHARAT SANCHAR NIGAM LTD. Versus HITENDRA DATTARAY KULKARNI AND 11 ORS.	MR. N BARUAH MR. R J DAS	MR. S K MEDHI ASSTT.S.G.I.
HEARING				
11	Mat.App./46/2019 WITH LCR, FIXED	SMTI. LUCKY RANI DAS Versus SRI PANKAJ DAS CHOUDHURY	MR. U N CHATTRY MR. O LASKAR	MR B ACHARYYA MS. M ACHARYYA MS T NATH R CHOWDHURY
	WITH I.A.(Civil)/3359/2019 in Mat.App./46/2019	SMTI. LUCKY RANI DAS Versus SRI PANKAJ DAS CHOUDHURY	MR. U N CHATTRY MR. O LASKAR	
	WITH I.A.(Civil)/3360/2019 in Mat.App./46/2019	SMTI. LUCKY RANI DAS Versus SRI PANKAJ DAS CHOUDHURY	MR. U N CHATTRY MR. O LASKAR	
12	WA/341/2019 FIXED	SHRI MUKUL CHANDRA BAISHYA Versus THE NATIONAL INSURANCE CO. LTD. AND 3 ORS	MR. R C SAIKIA MR S DAS	MR. R GOSWAMI MS. P BORTHAKUR MR D DEKA

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LEAVE NOTE OF ADVOCATES FOR 12/11/2020

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1)	MR. R K JAIN	12-10-2020	To	15-11-2020
2)	MR. D SAIKIA	09-11-2020	To	12-11-2020
3)	MR R CHAKRAVORTY	10-11-2020	To	12-11-2020



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/2515/2019	NEERAJ SINGH Versus THE STATE OF ASSAM AND 4 ORS	MR D DAS MR H K DAS MR. U PATHAK	GA, ASSAM SC, EDU
2	WP(C)/1034/2020	VIVEKANANDA DAS Versus THE STATE OF ASSAM AND 7 ORS.	MS N NATH MR. M DUTTA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
3	WP(C)/1495/2020 B/O	ABDUL MANAF Versus THE STATE OF ASSAM AND ANR.	MR. M KHAN MR. J RAHMAN KAKALI DEVI MR R ISLAM	SC, ELEM. EDU
4	WP(C)/1714/2020	MANAJ KUMAR BASUMATARY @ MANOJ KUMAR BASUMATARY AND 37 ORS. Versus THE STATE OF ASSAM AND 9 ORS.	MD. B ISLAM MR S HUSSAIN MR M HOQUE	SC, ELEM. EDU SC, AG SC, FINANCE SC, BTC
5	WP(C)/2898/2020	PRAHLAD MASHAHARY AND 9 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. R C SAIKIA MS. K SAIKIA MS N DAS MR S DAS MR G BARUAH	SC, SEC. EDU. SC, BTC
6	WP(C)/2963/2020	HANIF AHMED BARBHUIYA Versus THE STATE OF ASSAM AND 6 ORS.	MR E AHMED MR. Z HAMMAD	SC, ELEM. EDU GA, ASSAM
7	WITH WP(C)/2964/2020	AMJAD HUSSAIN BARBHUIYA Versus THE STATE OF ASSAM AND 6 ORS.	MR E AHMED MR. Z HAMMAD	SC, ELEM. EDU GA, ASSAM
8	WP(C)/3327/2020	NIRUPAMA DUTTA Versus THE STATE OF ASSAM AND 6 ORS.	MR. M P SARMA MS. N SHYAMAL	SC, ELEM. EDU GA, ASSAM MR. A PHUKAN, SC, ELEMENTARY EDU. DEPTT. MR. R BORPUJARI, SC, FINANCE MR B DEORI, GA, ASSAM SC, FINANCE
9	WP(C)/3515/2020	HEMA BORO BROHMA AND 119 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. J C GOGOI MR. K KALITA MR B ISLAM	SC, ELEM. EDU SC, FINANCE
10	WP(C)/3759/2020	AHMADUL HOQUE MAZUMDER Versus THE STATE OF ASSAM AND 2 ORS.	MR. N H MAZARBHUIYAN MR. N ISLAM MS. L WAJEEDA MR. T K DEY	SC, SEC. EDU.

11	WP(C)/3829/2020	MRINAL GHOSH Versus THE STATE OF ASSAM AND 4 ORS.	MR J C BORAH	SC, HIGHER EDU SC, ASSAM UNIVERSITY
12	WP(C)/3852/2020	DEBENDRA NATH DEKA AND 12 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC, SEC. EDU.
13	WP(C)/3879/2020	SURAJ KUMAR DAS AND 20 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A B T HAQUE	SC, ELEM. EDU SC, SSA
14	WP(C)/4084/2020	SK. MD. KHAIRUL ALOM Versus THE STATE OF ASSAM AND 3 ORS.	MR. A RAHMAN	SC, SEC. EDU.
15	WP(C)/4132/2020	MAIN UDDIN AHMED Versus THE STATE OF ASSAM AND 4 ORS.	MR. D HAZARIKA MR. R PHUKAN MR. T BARUAH	SC, ELEM. EDU
16	WP(C)/4223/2020 FIXED	AMIT RABHA Versus THE STATE OF ASSAM AND 3 ORS.	MS. P BORA MR. L BARMAN	SC, HIGHER EDU GA, ASSAM
17	WP(C)/4288/2020 FIXED	SAHANARA BEGUM CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR H R CHOUDHURY	SC, SEC. EDU. GA, ASSAM
18	WP(C)/4686/2020	PRANJAL KONWAR AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	SYED BURHANUR RAHMAN MR A W AMAN MR S AHMED	SC, SEC. EDU.

BAIL HEARING (BA)

19	Bail Appln./1063/2020 WITH I.A.(CrI.)/408/2020 in Bail Appln./1063/2020 WITH	OM NATH CHETRY AND ANR. Versus THE UNION OF INDIA OM NATH CHETRY AND ANR. Versus THE UNION OF INDIA	G UDDIN MR A CHOUDHURY MS. P A TALUKDAR G UDDIN	MR. B SHARMA, ADDITIONAL PP ASSAM SC, NCB ASSTT.S.G.I.
20	Bail Appln./1380/2020	DURLAV SUTRADHAR Versus THE UNION OF INDIA	MR T KALITA MR. A SAIKIA MR. A S ALI MR. A S ALI	MR. B SHARMA, ADDITIONAL PP ASSAM SC, NCB
21	Bail Appln./1826/2020	EUSUFUDDIN AHMED Versus THE STATE OF ASSAM	MR. R SARMA	PP, ASSAM

BAIL HEARING

22	AB/2514/2020	MISS SAHIDA BEGUM AND ANR. Versus THE STATE OF ASSAM	MR M J QUADIR MR. K MIRA	PP, ASSAM
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2)	MR. D SAIKIA	09-11-2020	To	12-11-2020
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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANOJIT BHUYAN
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 4

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/2089/2019 WITH LCR	LAKHI BISWAS AND 6 ORS. Versus THE UNION OF INDIA AND 7 ORS.	MS. D GHOSH MR. M AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
WITH				
2	WP(C)/5241/2019	TAPAN BISWAS AND 3 ORS. Versus THE UNION OF INDIA AND 6 ORS.	MS. D GHOSH MR H BETALA MR SAURADEEP DEY	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
3	WP(C)/5023/2019	SHYAMAL GHOSE Versus THE UNION OF INDIA AND 6 ORS.	MRS. P BARMAN (BORKAKOTI)	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
4	WP(C)/5034/2019	SONA BHANU @ SONA BHANU KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. S AHMED MS A HUSSAIN MR. F R CHOUDHURY MR. Y ALI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
5	WP(C)/5065/2019	AIZUL HOQUE Versus THE UNION OF INDIA AND 5 ORS.	MR. L R MAZUMDER MR. F A HASSAN MD. I HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
6	WP(C)/5101/2019 WITH LCR	MUSSTT. MARIOM NESSA Versus THE UNION OF INDIA AND 6 ORS.	MR H R A CHOUDHURY MRS H AHMED	SC, NRC SC, A.S.G.I. SC, ECI SC, F.T
7	WP(C)/5176/2019	PABAN GHOSH @ SHRI PAWAN GHOSE Versus THE UNION OF INDIA AND 6 ORS.	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
8	WP(C)/5222/2019 WITH LCR	BILAT ALI Versus THE STATE OF ASSAM AND 7 ORS.	MR. R SARMA MS B DEVI MR. K P GOGOI	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
9	WP(C)/5245/2019	REKHA DEBNATH Versus THE UNION OF INDIA AND 7 ORS	MR S DAS MR. H A SARKAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

10	WP(C)/5383/2019	MULUKJAN NESSA @ MULUKJAN BEGUM Versus THE UNION OF INDIA AND 5 ORS.	MR. A A R KARIM MS. R BEGOM MR J HUSSAIN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
11	WP(C)/1486/2020 WITH LCR, FIXED	RASHIDA KHATUN Versus UNION OF INDIA AND 5 ORS.	MR. P SHARMAH MS. C DEVI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
12	WP(C)/4636/2020	ALLADI MONDAL Versus THE UNION OF INDIA AND 6 ORS	MR T RAJBONGSHI MR. B P SINHA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
13	WP(C)/4646/2020	MD. KARIM ALI Versus THE UNION OF INDIA AND 5 ORS	MR. L R MAZUMDER MD. I HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

ADMISSION

14	WP(C)/8601/2019 WITH LCR, FIXED	MAZLUR RAHMAN Versus THE UNION OF INDIA AND 7 ORS	MR. M U MAHMUD MS K GOGOI MR S ISLAM MS F N ZAMAN MR S H MAHMUD MS. R AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
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ORDERS

15	I.A.(Civil)/4068/2019 CAVT. NO.0984/2019 in WA/14643/2019 WITH WA/14643/2019 (Filing Number)	THE CHAIRMAN CUM MANAGING DIRECTOR Versus SRI JAGAT BARUAH AND 2 ORS THE CHAIRMAN CUM MANAGING DIRECTOR, ASSAM POLICE HOUSING CORPORATION LTD. Versus SRI JAGAT BARUAH AND 2 ORS	MR. S BORA MR. A GANGULY	MR. CHARAN DEKA FOR CAVEATOR
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LEAVE NOTE OF ADVOCATES FOR 12/11/2020

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

HONOURABLE MR. JUSTICE NANI TAGIA

COURT NO: 6

[AT 10:30 A.M.]

**RESPECTIVE SINGLE BENCHES WILL SIT
AFTER RISING OF THIS BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	Review.Pet./9/2019 WP(C) 2576/2016(D/O)	UNION OF INDIA AND 2 ORS Versus SRI KANDARPA KANTA SARMA	MR A DASGUPTA MR S CHAKRABORTY	MR. U K NAIR MR. A CHETRY MR. M P SARMA MS. N SHYAMAL
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 6

[CIVIL BENCH - IV AND BAIL MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>BAIL MATTERS</u>				
1	AB/3168/2020 (MOTION)	MD MERAJUL HAQUE Versus STATE OF ASSAM	MS. G BORAH	PP, ASSAM
2	AB/3169/2020 (MOTION)	RAJU DAS @ RAJU KARMAKAR AND 2 ORS. Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
3	AB/3170/2020 (MOTION)	PADMA CHETRI AND ANR. Versus THE STATE OF ASSAM	MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS	PP, ASSAM
4	AB/3171/2020 (MOTION)	SANJAY SATNAMI Versus THE STATE OF ASSAM	MS. T SOM MR H DAS MR. P TELI	PP, ASSAM
5	AB/3172/2020 (MOTION)	GURU PRASAD DAS Versus THE STATE OF ASSAM	MR. S A AHMED MISS M GOGOI	PP, ASSAM
6	AB/3173/2020 (MOTION)	SHIRAJUL HOQUE ANSARY AND ANR Versus THE STATE OF ASSAM	MR. A M KHAN	PP, ASSAM
7	AB/2696/2020 (BAIL HEARING), FIXED	MD. WAHIDUR RAHMAN AND ANR. Versus THE STATE OF ASSAM	MR. P K DAS MR. D BORA	PP, ASSAM
<u>WITHDRAWAL</u>				
8	WP(C)/1963/2020 B/O	JITEN PAYENG Versus THE STATE OF ASSAM AND 3 ORS.	MR. S Y AHMED MR. M H LASKAR	GA, ASSAM
<u>MOTION</u>				
9	WP(C)/3658/2020	MD. ASHRAF HUSSAIN LASKAR Versus THE STATE OF ASSAM AND 6 ORS.	MR. I ALAM MR. T SK MR. B J GHOSH	SC, PWD
10	WP(C)/4308/2020	PRATEEK LUNAWAT AND 3 ORS Versus UNION OF INDIA AND ANR	MR. S CHETIA MR. J P MORE	ASSTT.S.G.I.
11	WP(C)/4466/2020 (PDF)	ASSAM TEA CORPORATION Versus THE STATE BANK OF INDIA AND 2 ORS	MR. M K CHOUDHURY MR. M DUTTA	
12	WP(C)/4487/2020 (PDF), FIXED	KUNAL RAJKHOWA Versus THE STATE OF ASSAM AND 5 ORS	MR. S BANIK MR G KHANDELIA	SC, FOREST

13	WP(C)/4682/2020	RAJKUMAR PRITHVIRAJ NARAYAN DEV MECH AND ANR. Versus THE UNION OF INDIA AND 5 ORS.	MR. N H BARBHUIYA MS N J BEGUM	GA, ASSAM ASSTT.S.G.I. SC, A S E C SC, BTC
14	WP(C)/4684/2020	RAMESH CHANDRA CHHIBBER Versus THE STATE OF ASSAM AND 4 ORS.	MR. O P BHATI MR T C DAS MR. P SARMA	SC, PWD
15	WP(C)/4685/2020 CAVT. NO.06462/020,	RAJIB LOCHAN KAKOTI Versus THE DEPUTY COMMISSIONER AND 3 ORS.	MS D BORGHAIN MR. P GOHAIN MS. M SARMAH MS M BORAH MS. K BORUAH	GA, ASSAM MR G CHOUDHURY FOR CAVEATOR
<u>ORDER (STAY VACATING)</u>				
16	I.A.(Civil)/1321/2020 FIXED in WP(C)/2727/2020 WITH WP(C)/2727/2020	THAKURDAS BARMAN Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND 3 ORS	MR. A MANNAF	MR D DAS SC, AFDC
		M/S. DHARNAD BRAHMAPUTRA FISHERY COOP. SOCIETY LTD. Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND 3 ORS	MR D J MEDHI MR D DAS MR S KHOUND	MR. A MANNAF (R4) SC, AFDC MR. B C THAKURIA (R4)
17	WP(C)/3999/2020	M/S. GERAMARI GAON PANCHAYAT MIN SAMABAY SAMITI LTD. Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND 3 ORS.	MR. A MANNAF	MR D J MEDHI (R4) MR. D DAS SR. ADV MR S KHOUND SC, AFDC
<u>ADMISSION</u>				
18	WP(C)/81/2017 WITH I.A.(Civil)/208/2017 in WP(C)/81/2017	M/S. SUBANSHIRI ENTERPRISE Versus THE UNION OF INDIA and 3 ORS	MR.S DASGUPTA MR. P K BORAH	MR. B SARMA SC, NF RLY
		M/S. SUBANSHIRI ENTERPRISE Versus THE UNION OF INDIA and 3 ORS	MR. S DASGUPTA MR. P K BORAH	MR. A K SARKAR SC, NF RLY
19	WP(C)/1067/2019 WITH WP(C)/221/2019 CAVT. NO. 1343/2018	SANJIT BISWAS Versus THE STATE OF ASSAM AND 7 ORS.	MR. S K GOSWAMI MR. B K GOSWAMI MR. R SHARMA	GA, ASSAM SC, AFDC
20		ANANTA DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. M K MISRA MR. M CHOUDHURY MR. M MAHANTA MR. P K MUNIR MR. V A CHOWDHURY	MR. S K GOSWAMI MR. B K GOSWAMI MR. R SHARMA SR. GA, ASSAM SC, AFDC FOR CAVEATOR MR. S B SARMA
21	WP(C)/5572/2019	AYUB ALI Versus THE STATE OF ASSAM AND 5 ORS.	MR H GUPTA MR. N HOQUE	SC, PNRD MR. S SARMA MR. J DEKA MR. B SAHARIA MR J C BORAH (R6) MR. T K BHUYAN MR. U SARMA MR. S K DEKA SC, G U
22	WP(C)/3253/2020	M/S GOELS COIR FOM (INDIA) PVT. LTD. AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR A K RAI MR. J BHARALI MS. M DEY	GA, ASSAM
23	WP(C)/3601/2020 FIXED	M/S. LUHIT COMMERCIALS AND ANR. Versus THE PUNJAB NATIONAL BANK AND 2 ORS.	MS D BORGHAIN MR. P GOHAIN MS. M SARMAH	SC, PNB

24	WP(C)/3692/2020	SAMITI DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR A ALI MS. M KHATUN	GA, ASSAM SC, M A C
25	WP(C)/3760/2020 FIXED	NANDINI BARUAH TALUKDAR Versus STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. D P BORAH	GA, ASSAM MR. S BHUYAN (R4) MS. B DAS (R4) SC, REVENUE
26	WP(C)/4433/2020 FIXED	OM SREE PRODUCTS AND 6 ORS Versus THE STATE OF ASSAM AND 3 ORS	MS M HAZARIKA MR D KHAN	SC, P H E
ORDERS				
27	WP(C)/4169/2020 FIXED	DILWAR HUSSAIN LASKAR Versus THE STATE OF ASSAM AND 4 ORS.	MR. S K GOSWAMI MR. N BARMAN MR. R BAISHYA	MR. T J MAHANTA MR E AHMED SC, WATER RESOURCE

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2)	MR. D SAIKIA	09-11-2020	To	12-11-2020
3)	MR R CHAKRAVORTY	10-11-2020	To	12-11-2020



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:www.ghconline.gov.in

[For Thursday,12th November 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 7

[CIVIL AND CRIMINAL]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1668/2020 FIXED	LACHIT BORA Versus THE UNION OF INDIA	MR Z KAMAR MR B TALUKDAR	SC, NCB
MOTION				
2	CrI.Pet./464/2020 FIXED	KANHAIYA LAL BOTHRA AND 7 ORS. Versus THE STATE OF ASSAM AND ANR.	MR H BURAGOHAİN MR S S SHARMA	PP, ASSAM
3	CrI.Pet./506/2020 FIXED	BISWAJIT DEY Versus THE STATE OF ASSAM AND ANR.	MR. S ROY MR. M H LASKAR	PP, ASSAM
4	CrI.Pet./508/2020 FIXED	ANUPAM ROY AND 7 ORS Versus THE STATE OF ASSAM AND ANR.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR A TALUKDAR	PP, ASSAM
5	CrI.Pet./539/2020 FIXED	MILAN ROY AND 5 ORS Versus THE STATE OF ASSAM AND ANR.	MR. F A HASSAN MR. P S BISWAS	PP, ASSAM
6	CrI.Pet./551/2020	TIANDAI RONGMEI Versus THE STATE OF ASSAM AND 2 ORS.	MR. A R SHOME MR A J GHOSH	PP, ASSAM
7	AB/3175/2020	IKRAM ALI Versus THE STATE OF ASSAM	MS. R KALITA MR. P M KALITA	PP, ASSAM
8	AB/3176/2020	ABDUL KALAM AZAD AND 2 ORS. Versus THE STATE OF ASSAM	MRS. B GOGOI MR. A SARMAH	PP, ASSAM
9	AB/3177/2020	KANAK CHETRI AND ANR. Versus THE STATE OF ASSAM	MR B K MISHRA MR. S ISLAM MR A HAWARI	PP, ASSAM
ADMISSION				
10	Tr.P.(C)/84/2019 FIXED	SWARUPA TALUKDAR (DHAR) Versus BIPLAV TALUKDAR	MR. B CHAKRABORTY MR S HUSSAIN	MS. A BEGUM
11	CrI.Pet./582/2019 FIXED	FARUK SEKH AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR M H AHMED MS. J PAUL MS K DAS	MR M J QUADIR MR. K MIRA PP, ASSAM
12	CrI.Pet./799/2019 FIXED	AMARJYOLTI GOGOI AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. S BORTHAKUR MS. P BORAH	MR. R DEV PP, ASSAM

13	Crl.Pet./1155/2019 WITH LCR 4 FILES, FIXED	SAHED ALI Versus MUSST. ASMINA BEGUM	MR. K BORUAH MR. M ALOM	MR. T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM
	WITH			
14	Crl.Pet./1149/2019	SAHED ALI Versus MUSST. ASMINA BEGUM	MR. K BORUAH MR. M ALOM	MR. T H HAZARIKA MR. T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM
15	Crl.Pet./1210/2019 WITH LCR 1 FILE(SCANNED), FIXED	SIRAJUDDIN KHANDAKAR AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	MR. N BORUAH MR R K DUTTA PP, ASSAM
16	Crl.Rev.P./107/2020 FIXED	DEEPAK KUMAR CHANGMAI @ DEEPAK CHANGMAI Versus THE STATE OF ASSAM AND ANR.	MR. B PHUKAN	MR. K R BORA MR. DEBABRAT CHUTIA PP, ASSAM
	WITH I.A.(Crl.)/265/2020 in Crl.Rev.P./107/2020	DEEPAK KUMAR CHANGMAI @ DEEPAK CHANGMAI Versus THE STATE OF ASSAM AND ANR.	MR. B PHUKAN	PP, ASSAM
17	Crl.Pet./122/2020 B/O	GYASUDDIN AHMED Versus NIZAMUDDIN AHMED	MR. P J SAIKIA MR. R S MISHRA	MR. S S S RAHMAN SYED BURHANUR RAHMAN MR A W AMAN
18	Crl.Pet./350/2020 FIXED	BORNALI DUTTA BORA Versus THE STATE OF ASSAM AND 3 ORS.	MR. S BORTHAKUR MR. K GOGOI MS. P BORAH	MR. N BARUA (R2) MR. M DUTTA MR G J SAIKIA MR U SARMA (R2) MR S DAS PP, ASSAM

BAIL HEARING (BA)

19	Bail Appln./2211/2020 FIXED	RAHUL BEZBARUAH Versus THE STATE OF ASSAM	MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
20	Bail Appln./2251/2020 FIXED	KAPIL UDDIN Versus THE STATE OF ASSAM	MR. D P BORAH MS. S BORO MR B PAUL	PP, ASSAM
21	Bail Appln./2298/2020 FIXED	NAZRUL ISLAM Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR	PP, ASSAM
22	Bail Appln./2302/2020 FIXED	SANJIB SHARMA Versus THE STATE OF ASSAM	MR. A BHATTACHARYA MS. K MALAKAR MR. A BHATTACHARJEE MS. K TALUKDAR	PP, ASSAM

BAIL HEARING

23	AB/1522/2020 FIXED	MD. ZAKIR HUSSAIN Versus THE STATE OF ASSAM	MR. P J SAIKIA	PP, ASSAM
24	AB/1690/2020 FIXED	LILIMA KHATUN AND 3 ORS. Versus THE STATE OF ASSAM	MR S RAHMAN MR. J ALI MR S JAFRI MR P K KONCH	PP, ASSAM
25	AB/1850/2020 FIXED	SUJIT MISHRA Versus THE STATE OF ASSAM	MR. M DUTTA MR U ROY	PP, ASSAM
26	AB/1987/2020 FIXED	ABDUL JALIL @ JALIL ALI Versus STATE OF ASSAM	MR. L N DIHINGIA MR. R R KAUSHIK	PP, ASSAM
27	AB/2114/2020 FIXED	GIRIDHAR DAS @ CHAKRADHAR DAS @ TAPAN DAS Versus THE STATE OF ASSAM	MR D J HALOI	PP, ASSAM
28	AB/2396/2020 FIXED	JIAUR RAHMAN @ JIABUR RAHMAN Versus THE STATE OF ASSAM	MR. M RAHMAN MS A AHMED	PP, ASSAM

29	AB/2461/2020 FIXED	MUKTAR HUSSAIN Versus THE STATE OF ASSAM	MR Z KAMAR	PP, ASSAM
30	AB/2501/2020 FIXED	KULENDRA NATH RAJBONGSHI AND 2 ORS. Versus THE STATE OF ASSAM	MR. R BORUAH	PP, ASSAM
31	AB/2541/2020 FIXED	KRISHNA KANTA DEKA AND 3 ORS. Versus THE STATE OF ASSAM	MR A K AZAD MR M RAHMAN	PP, ASSAM
32	AB/2631/2020 FIXED	NAZRUL ISLAM Versus THE STATE OF ASSAM	MR. R ALI MR R ISLAM	PP, ASSAM
33	AB/2653/2020 FIXED	BRAJENDRA KUMAR SARMAH Versus THE STATE OF ASSAM	MR S K SARKAR MS D HAZARIKA MS. S DAS	PP, ASSAM
34	AB/2773/2020 FIXED	PARAN MANDAL Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH	PP, ASSAM
35	AB/2812/2020 FIXED	MAMATAZ AHMED TALUKDAR @ BAPPI Versus THE STATE OF ASSAM	MR. I H LASKAR MR. P K DEKA MD. S ALOM MR J H LASKAR	PP, ASSAM
36	AB/2815/2020 FIXED	SAIFUL ISLAM Versus THE STATE OF ASSAM		PP, ASSAM
37	AB/2871/2020 FIXED	PHULESWAR DAS @ FULENDRA DAS AND 2 ORS. Versus THE STATE OF ASSAM	MR. T GOGOI MR. U DUTTA	PP, ASSAM
38	AB/2919/2020 FIXED	SAMSUL HOQUE AND 4 ORS Versus THE STATE OF ASSAM	MR F HAQUE	PP, ASSAM
39	AB/2925/2020 FIXED	AMIR HAMZA @ AMIR HAMZA ALI AND 3 ORS Versus THE STATE OF ASSAM	MR. A PARAMANIK	PP, ASSAM
40	AB/2938/2020 FIXED	RIZUWAN ALI @ REZUYAN ALI AND 4 ORS Versus THE STATE OF ASSAM	MR. D DAS MR S K MEDHI MR. B J TALUKDAR	PP, ASSAM
41	AB/2962/2020 FIXED	MD. SADAR ALI @ SADAR ALI Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM
42	AB/2967/2020 FIXED	RAHMAT ALI AND 7 ORS Versus THE STATE OF ASSAM	MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR	MR J C BORAH PP, ASSAM
43	AB/3001/2020 FIXED	MUHIDHAR BORDOLOI AND ANR Versus THE STATE OF ASSAM	MR. B K GOGOI	PP, ASSAM
44	AB/3027/2020 FIXED	KHALIL UDDIN AND ANR Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
45	AB/3063/2020 FIXED	MITUL JYOTI SANDILYA Versus THE STATE OF ASSAM	MR. A BHATTACHARYA MS. K MALAKAR MR. A BHATTACHARJEE MS. K TALUKDAR	PP, ASSAM
46	AB/3089/2020 FIXED	MOSTAFA KAMAL Versus THE STATE OF ASSAM	MR H BEZBARUA MS. P K DEVI	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 12/11/2020

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|----|------------------|------------|----|------------|
| 1) | MR. R K JAIN | 12-10-2020 | To | 15-11-2020 |
| 2) | MR. D SAIKIA | 09-11-2020 | To | 12-11-2020 |
| 3) | MR R CHAKRAVORTY | 10-11-2020 | To | 12-11-2020 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 9

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/6018/2019	DURNITY VIRODHI OIKYA MANCHA Versus THE STATE OF ASSAM AND 8 ORS.	MR. B P BORAH MR D DEKA MR. M A CHOUDHURY MR P J DUTTA MR N J KUMAR MR R S RONGHANG A KALITA	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
2	WP(C)/97/2020	JUNE MONI BORA HAZARIKA AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR N DUTTA MR. N SARKAR MR. P MAHANTA MR. M DEWAN	GA, ASSAM
3	WP(C)/853/2020	NIPU KALITA Versus THE STATE OF ASSAM AND 4 ORS.	MR I RAFIQUE MS. M MEDHI MS. M DEKA	GA, ASSAM
4	WP(C)/1383/2020	BASANTA KALITA Versus THE STATE OF ASSAM AND 4 ORS.	MR. N BORUAH MR. N D SARMA	GA, ASSAM
5	WP(C)/1669/2020	BISWANATH BASUMATARY Versus THE STATE OF ASSAM AND 6 ORS.	MR. K R PATGIRI MS. P CHAKRABORTY	GA, ASSAM SC, AG SC, BTC SC, FINANCE
6	WP(C)/2388/2020	GOBINDA RAJBANGSHI Versus THE STATE OF ASSAM AND 3 ORS.	MR. R K BORAH MS M S CHOUDHURY	GA, ASSAM SC, SOIL CONSERVATION DEPTT.
7	WP(C)/2695/2020	FORCE NO. M/370704 A HAVILDAR (NURSING ASSTT.) SUNIL KUMAR SHAHI Versus THE UNION OF INDIA AND 3 ORS.	MR H BEZBARUA MS. P K DEVI MR. M J SAIKIA	ASSTT.S.G.I.
8	WP(C)/3392/2020	SI(UB) HEMANTA TUMUNG Versus THE STATE OF ASSAM AND 2 ORS.	MR. B PHUKAN MR R RAJKHOWA MR. B KHAKHLARY	GA, ASSAM SC, K A A C
9	WP(C)/3865/2020	JAYANTA HAZARIKA Versus UNION OF INDIA AND 7 ORS.	MR. S BORTHAKUR MS. S KAKATI MR. R BARTHAKUR	SC, PNRD SC, AG MRS. R DEVI ASSTT.S.G.I.
10	WP(C)/3915/2020	AMINUL ISLAM AND 6 ORS. Versus THE STATE OF ASSAM AND 9 ORS.	MS. R CHOUDHURY MR D CHAKRABORTY MR. A H M R CHOUDHURY MS. S S ZIA	GA, ASSAM
11	WP(C)/4503/2020	ABHAY SINGH Versus THE UNION OF INDIA AND 3 ORS	MR. M PHUKAN MR W R MEDHI	ASSTT.S.G.I.

12	WP(C)/4683/2020	CHENGA KHERKATARY Versus THE STATE OF ASSAM AND 3 ORS.	MR. U K DAS MS. B D SARMAH	GA, ASSAM SC, INDUSTRIES AND COMMERCE
13	WP(C)/4693/2020	TANKESWAR BORDOLOI Versus THE STATE OF ASSAM AND 5 ORS.	MR. D C C PHUKAN MS. J GOGOI	GA, ASSAM SC, AG SC, FINANCE
14	WP(C)/4694/2020	KALPANA SAIKIA AND 22 ORS. Versus THE STATE OF ASSAM AND 2 ORS	MR. P KATAKI MRS R BEGUM MR D KALITA	SC, HEALTH
15	WP(C)/4695/2020	MAKSUD AHMED LASKAR Versus THE STATE OF ASSAM AND 4 ORS	MR. N H BARBHUIYA	GA, ASSAM SC, TRANSPORT
ADMISSION				
16	WP(C)/7105/2016	GS 170929Y, SFWALA RANJIT SINGH Versus THE UNION OF INDIA and 7 ORS	MR. J C BORAH MR. P MAHANTA MS. P SAHARIA MR. D J BORAH	C.G.C. MR. S S ROY MS. M D BORA (GA, ASSAM) (R-9) ASSTT. S.G.I.
	WITH I.A.(Civil)/1400/2019 in WP(C)/7105/2016	GS 170929Y, SFWALA RANJIT SINGH Versus THE UNION OF INDIA and 8 ORS	MR J C BORAH MS. D J BORAH	MR. S S ROY ASSTT.S.G.I.
17	WP(C)/3577/2017	GUNARAM GOGOI Versus THE STATE OF ASSAM and 5 ORS.	MS.S G BARUAH MS.Q RAI MS.S SANGMA MR.A SARAWGI	DR.B AHMED MR.B GOGOI MR A. KALITA, SC, INDUSTRIES AND COMMERCE DEPT. SC, FINANCE SC, INDUSTRIES
18	WP(C)/3772/2017	ABINATH PANNA Versus THE STATE OF ASSAM and 7 ORS.	MR.S CHAUHAN MR.A R SHOME	GA, ASSAM SC, BTC
19	WP(C)/3934/2017	GOPAL DEKA and 5 ORS. Versus THE STATE OF ASSAM and 7 ORS.	MR. U K GOSWAMI MR.B GOGOI MR.P NAYAK	SC, ELEMENTARY EDUCATION SC, SSA
20	WP(C)/4982/2017	AKKABAR ALI Versus THE STATE OF ASSAM AND 6 ORS	MR.A ALI MS.K LAHKAR MS.A MAHANTA MS.M KHATUN	GA, ASSAM MS. A AHMED(R-7) MR.A AHMEDR-7 MS.S RAHANA(R-7) SC, ELEMENTARY EDUCATION MR.A MATIN(R-7)
21	WP(C)/5054/2017	AKRAM HUSSAIN Versus THE STATE OF ASSAM and 6 ORS	MS.G KASHYAP MR.P SAIKIA	GA, ASSAM MR. M A SHEIKH(R- 5&6) MD.M H CHOUDHURY(R- 5&6) MS. N BORDOLOI (SC, REVENUE & DISASTER MANAGEMENT DEPT.) MS.F INTAZR- 5and6 MS.A BEGUM(R- 5&6)
22	WP(C)/7452/2017 B/O	MUNINDRA DEKA and ANR. Versus THE STATE OF ASSAM and 5 ORS.	MR.I ALAM MR.T SK MR.B J GHOSH	MR.C BARUAH GA, ASSAM SC, APSC MD. R ALI MR. A M KHAN
23	WP(C)/7113/2018 B/O	KANDARPA KUMAR BORDOLOI Versus THE STATE OF ASSAM AND 2 ORS	MR. D P BORAH MR. A ROY	DR. B AHMED SC, CO OP MR. L K BORAH (R3) MR. J PAWE (R3)
24	WP(C)/812/2019	CHAMPAK KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR. R C SAIKIA MR. L K BORAH	SC, ELEM. EDU GA, ASSAM
25	WP(C)/2057/2019	GODA DHAR DAS Versus NUMALIGARH REFINERY LTD. AND 2 ORS.	MR A DASGUPTA MR A KUNDU	MR. D SAHU MR. S S ROY MR. R S MISHRA MS M GOGOI ASSTT.S.G.I.

26	WP(C)/4529/2019	MUNINDRA BARMAN AND 4 ORS. Versus THE STATE OF ASSAM AND 2 ORS	MR S CHOUDHURY MR. A SARMA MS. E SHITIRI	GA, ASSAM SC, PWD
	WITH			
27	WP(C)/7937/2018	MANIK DUTTA AND 4 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR P BHARADWAJ MR. M K CHOUDHURY MRS R DEKA MR. A BARKATAKI MR. N BARUAH MR. K KALITA MR. M SARMA	GA, ASSAM
28	WP(C)/7633/2019	SWAPAN LANGTHASA AND 5 ORS. Versus NORTH CACHAR HILLS AUTONOMOUS COUNCIL AND ANR.	MR B D DAS MR H K SARMA MR. D THAOSEN	SC, N C HILLS
29	WP(C)/8627/2019 FIXED	CHANDRAKANTA BARMAN Versus THE ASSAM KHADI AND VILLAGE INDUSTRY BOARD AND 4 ORS	MR. M J BARUAH MR. B MAJUMDAR	SC, KHADI AND VILLAGE INDUSTRIES BOARD MR J K PARAJULI
	WITH			
30	Cont.Cas(C)/320/2019	CHANDRA KANTA BARMAN Versus JAYANTA KUMAR GOSWAMI AND ANR.	MR. M J BARUAH MR. B MAJUMDAR	MR J K PARAJULI MR. S K CHAKRABORTY
31	W.P.(CrI.)/15/2020	RAJKUMAR PRITHVIRAJ NARAYAN DEV MECH Versus THE STATE OF ASSAM AND 6 ORS.	MR. N H BARBHUIYA MS N J BEGUM	GA, ASSAM SC, BTADC
32	WP(C)/3000/2020	JAINAL ALI Versus THE STATE OF ASSAM AND 4 ORS.	MR. JUNM LASKAR MS. A AHMED	SC, FOREST SC, FINANCE
	WITH			
33	WP(C)/7193/2019	TAJ UDDIN LASKAR Versus THE STATE OF ASSAM AND 4 ORS.	MR. JUNM LASKAR MS. A AHMED	SC, PNRD SC, FINANCE
34	WP(C)/3101/2020 B/O	TAPAN KUMAR DUTTA Versus THE STATE OF ASSAM AND 5 ORS.	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI	MR. U K NAIR MR. A CHETRY MS. N SHYAMAL SC, INDUSTRIES AND COMMERCE
35	WP(C)/3374/2020 B/O	NASIUR RAHMAN Versus THE STATE OF ASSAM AND 6 ORS.	MR. A GANGULY	GA, ASSAM SC, HEALTH
36	WP(C)/3707/2020	MRIDUL KANTI CHAKRABORTY AND 3 ORS Versus THE STATE OF ASSAM AND 3 ORS	MRS. K BARPUZARI MR. A CHAMUAH MR. C P SHARMA MS. T GHOSH	GA, ASSAM
		ORDERS		
37	WP(C)/6279/2018 FIXED	MRIDUL HAZARIKA AND 5 ORS. Versus THE STATE OF ASSAM AND 13 ORS	MR. T J MAHANTA MS. A BEGUM MR. P K DEKA MD. S ALOM MR. M S ALAM	MR. J M A CHOUDHURY (R10-R14) MR. A B T HAQUE (R10- R14) SC, HEALTH AND F W
38	WP(C)/5583/2019	SIMANTA SAIKIA AND 4 ORS. Versus THE STATE OF ASSAM AND 12 ORS.	MR. B P BORAH MR P J DUTTA MR R S RONGHANG	SC, APDCL
	WITH			
39	WP(C)/8026/2019	PORESH RAJKHOWA AND 7 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. B P BORAH MR. B P BORAH MR R S RONGHANG	SC, APDCL
40	Cont.Cas(C)/120/2020 I.A.(C) 1080/20 in WP(C) 39/19(D/O), FIXED	SRI PRAFULLA SAIKIA @ PRAFULLA KR. SAIKIA Versus SRI ANAND PRAKASH TIWARI	MR. M P CHOUDHURY MR. S BATHARI	
	WITH			
	I.A.(Civil)/3062/2019 in Cont.Cas(C)/120/2020	THE ASSAM STATE TRANSPORT CORPORATION AND ANR Versus ASHOK KR. DEY	MR. JYOTIRMOY ROY MR. S SARMA	MR R DAS

	WITH I.A.(Civil)/1080/2020 in Cont.Cas(C)/120/2020	THE ASSAM STATE TRANSPORT CORPORATION Versus ASHOK KR. DEY	MR. S SARMA MR. C CHAKRAVARTY MR D DAS	MR. R C DAS
41	WITH Cont.Cas(C)/88/2020	SAMIR ROY Versus ANAND PRAKASH TIWARI	MR. M P CHOUDHURY MR. S BATHARI	MR. JYOTIRMOY ROY MR. S SARMA MR D DAS MR H M R HOQUE, SC ASTC MR H M R HOQUE, SC ASTC
42	WITH Cont.Cas(C)/97/2020	ANISUL HAQUE @ ANISUL HAQUE Versus ANAND PRAKASH TIWARI	MR. M P CHOUDHURY MR. S BATHARI	MR. JYOTIRMOY ROY MR. S SARMA MR D DAS MR H M R HOQUE, SC ASTC
43	WITH Cont.Cas(C)/99/2020	SRI PUNESWAR CHETIA Versus SRI ANAND PRAKASH TIWARI	MR. M P CHOUDHURY MR. S BATHARI	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR S SARMA MR D DAS MR H M R HOQUE SC, A S T C
44	WITH Cont.Cas(C)/100/2020	MD. SAFIUR RAHMAN @ SAIFUR RAHMAN Versus ANAND PRAKASH TIWARI	MR. M P CHOUDHURY MR. S BATHARI	MR. S SARMA
45	WITH Cont.Cas(C)/101/2020	PRAKASH SAIKIA Versus ANAND PRAKASH TIWARI	MR. M P CHOUDHURY MR. S BATHARI	MR. JYOTIRMOY ROY MR. S SARMA MR. S SARMA MR D DAS MR H M R HOQUE
46	WITH Cont.Cas(C)/106/2020	USHA RANI DEVI Versus ANAND PRAKASH TIWARI	MR. M P CHOUDHURY MR. S BATHARI	MR. JYOTIRMOY ROY MR. S SARMA MR. S SARMA MR D DAS MR H M R HOQUE
47	WITH Cont.Cas(C)/107/2020	TIKESWAR DEORI Versus ANAND PRAKASH TIWARI	MR. M P CHOUDHURY MR. S BATHARI	MR. JYOTIRMOY ROY MR. S SARMA MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS MR H M R HOQUE
48	Cont.Cas(C)/184/2020 B/O	WASHIM AKRAM Versus KUMAR SANJAY KRISHNA, IAS AND ANR.	MR. K R PATGIRI MS. P CHAKRABORTY	MR. M BHAGABATI (R1) MS G BORA (R1) MS. B TALUKDAR (R1) MR. K PUJARI (R1)
49	Cont.Cas(C)/280/2020	UTPAL BAIRAGI Versus RAMENDRA NATH SARMA	MR. S BORA MS J RAJKUMARI	
HEARING				
50	WP(C)/3656/2019	BHARATI GOGOI AND 18 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MR. M CHOUDHURY MR. S P SHARMA	MR. P KATAKI (SC, AAU) MR. A K DUTTA ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 12/11/2020

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|----|------------------|------------|----|------------|
| 1) | MR. R K JAIN | 12-10-2020 | To | 15-11-2020 |
| 2) | MR. D SAIKIA | 09-11-2020 | To | 12-11-2020 |
| 3) | MR R CHAKRAVORTY | 10-11-2020 | To | 12-11-2020 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MR. JUSTICE AJIT BORTHAKUR**

COURT NO: 10

[SPECIAL DIVISION BENCH

**RESPECTIVE SINGLE BENCHES WILL SIT
AFTER RISING OF THIS BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	CRL.A(J)/59/2020	ANIL GOUR Versus THE STATE OF ASSAM		PP, ASSAM
2	CRL.A(J)/63/2020	NITUL SAIKIA Versus THE STATE OF ASSAM		PP, ASSAM
ORDERS				
3	CrI.L.P./61/2018 WITH LCR 18 FILES in CrI.A./3049/2018	DIRECTOR C.B.I. Versus SH BHAGYA KALITA AND ANR	MR. S C KEYAL SC, C B I	MR. A K BHATTACHARYYA MR. S I RASUL (R2) MR D K BHATTACHARYYA MR D K MISHRA (R2) MS R B DEB MR. K GOSWAMI (R2) MS. A NEOG (R2) MS D RAJKHOWA (R2) MR. A SANDILYA (R2)
	WITH CrI.A./3049/2018 (Filing Number)	DIRECTOR C.B.I. Versus SH BHAGYA KALITA (A-1) AND ANR		
4	I.A.(CrI.)/125/2019 WITH LCR 7 FILES, P.B.-3 in CrI.A./70/2018	SHRI BHARAT BORA Versus STATE OF ASSAM AND ANR	MR Z ALAM MR E U AHMED MS. S NAZNEEN MR. N D SARMA	PP, ASSAM
	WITH CrI.A./70/2018	SHRI BHARAT BORA Versus STATE OF ASSAM	MS. N NAZNEEN MD R ALI MR. A CHAUDHURY MR Z ALAM MR. P K DAS MR N J DAS MR B PUSHILAL MR. N D SARMA MR E U AHMED MS. S SULTANA MR. N MAHAJAN	PP, ASSAM

5	I.A.(CrI.)/239/2019 WITH LCR 6 FILES, P.B.-2 in CrI.A./118/2019 WITH CrI.A./118/2019	SRI JAYANTA SAIKIA AND ANR Versus THE STATE OF ASSAM AND ANR	MR. T J MAHANTA MR. P P DUTTA MR. A BORUA	PP, ASSAM
6	CrI.A./257/2019 WITH OFFICE NOTE, LCR 5 FILES, P.B.-2 WITH I.A.(CrI.)/523/2019 in CrI.A./257/2019	SRI JAYANTA SAIKIA AND ANR Versus THE STATE OF ASSAM AND ANR SRI NAGEN DEKA Versus THE STATE OF ASSAM AND ANR	MR. T J MAHANTA MR. P P DUTTA MR. A BORUA MS. A DEVI MS. A DEVI	MR. M BISWAS PP, ASSAM PP, ASSAM
7	I.A.(CrI.)/861/2019 WITH LCR 6 FILES in CrI.A./389/2019 WITH CrI.A./389/2019	SRI CHICHONG RANGHANG @ TICHONG AND 4 ORS Versus THE STATE OF ASSAM AND ANR SRI CHICHONG RANGHANG @ TICHONG AND 4 ORS Versus THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MD R ALI MR. A CHAUDHURY MR. P K DAS MR N J DAS MR. N MAHAJAN MR. B K MAHAJAN MD R ALI MR. A CHAUDHURY MR. P K DAS MR N J DAS MR. N MAHAJAN	PP, ASSAM PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 12/11/2020

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1)	MR. R K JAIN	12-10-2020	To	15-11-2020
2)	MR. D SAIKIA	09-11-2020	To	12-11-2020
3)	MR R CHAKRAVORTY	10-11-2020	To	12-11-2020



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:www.ghconline.gov.in

[For Thursday,12th November 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 10

[CIVIL BENCH - II

**THIS BENCH WILL SIT AFTER RISING OF
SPECIAL DIVISION BENCH OR AT 2 P.M.
WHICHEVER IS EARLIER]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	WP(C)/4352/2020	JAMILUR RAHMAN LASKAR Versus THE STATE OF ASSAM AND 7 ORS.	PETITIONER IN PERSON	GA, ASSAM
<u>ORDER (STAY VACATING)</u>				
2	I.A.(Civil)/1390/2020 FIXED in WP(C)/627/2020 WITH WP(C)/627/2020	THE NORTH EAST FRONTIER RAILWAY Versus M/S. ROYAL-CPL (JV) M/S. ROYAL-CPL (JV) Versus THE UNION OF INDIA AND 2 ORS.	MR G GOSWAMI MR. Y S MANNAN MR. R K BHATRA MS. M BHATTACHARYYA MS R GANGAWAT MS M N KONYAK	MR. Y S MANNAN MR. R K BHATRA MR G GOSWAMI, SC, RAILWAY MR G GOSWAMI, SC, RAILWAY SC, RAILWAY
<u>ADMISSION</u>				
3	WP(C)/4961/2018 B/O	SUBHASH SINGH Versus UNION BANK OF INDIA AND 3 ORS.	MR. B D DEKA MR. G BORDOLOI	MR. K K BHATRA (R1) MR. R K BHATRA (R1) MR. P M TALUKDAR (R2) MR. R BAISHYA (R2) MR. R RABHA (R1) MS RIMPI DUTTA (R1)
4	WP(C)/5237/2018	POUSING KAMEI Versus THE STATE OF ASSAM AND 2 ORS.	MR H R A CHOUDHURY MRS. R RONGMEI MD. S ISLAM	GA, ASSAM MR. M SARANIA (R2, R3) MR R DHAR (S.C., R- 1) MS. I KEITZAR (R2, R3)
5	WP(C)/1124/2019 B/O	REHEL RONGMEI Versus THE STATE OF ASSAM AND 2 ORS.	MR. L R MAZUMDER MD. I HUSSAIN	GA, ASSAM MR. M. NATH, SC, PNRD
6	WP(C)/4895/2019 B/O	GOTABARI KHOPATIA GAON PANCHAYAT SAMABAY SAMITY LTD. Versus THE STATE OF ASSAM AND 4 ORS	MR. R MAJUMDAR	GA, ASSAM
7	WP(C)/6115/2019 FIXED	ANUPAM KONCH Versus THE STATE OF ASSAM AND 4 ORS.	MR H BEZBARUA MR. M DEKA	SC, P H E

8	WP(C)/6908/2019 B/O	TRIMURTI ANUSUSHITA JATI SIKHITA NIBONUWA SELF HELP GROUP Versus THE STATE OF ASSAM AND 6 ORS.	MR S K SARKAR MS D HAZARIKA MS. S DAS	MR B D DAS GA, ASSAM MR. S SAHU MS M MEDHI MR D KALITA MS. J RONGPIPI SC, FISHERY
	WITH			
9	WP(C)/6225/2019	TRIMURTI ANUSUSHITA JATI SIKHITA NIBONUWA SELF HELP GROUP Versus THE STATE OF ASSAM AND 4 ORS.	MR S K SARKAR MS D HAZARIKA MS. S DAS	GA, ASSAM SC, FISHERY
		ORDERS		
10	WP(C)/8625/2018 B/O	THE GENERAL MANAGER, UNION BANK OF INDIA AND ANR. Versus THE MANAGING DIRECTOR	MR. K K BHATRA MR A KALITA MR. R K BHATRA MS RIMPI DUTTA MR. A LAHKAR MR. D BHUYAN	
11	I.A.(Civil)/1212/2020 in WP(C)/5809/2019	AASRAY CONCEPT FOODS AND 3 ORS. Versus BIHARIJI AGRO FOODS PVT. LTD. AND 2 ORS.	MR D K MISHRA MR. B PRASAD	GA, ASSAM MS P CHAKRABORTY
	WITH WP(C)/5809/2019	BIHARIJI AGRO FOODS PVT. LTD. Versus THE STATE OF ASSAM AND ANR	MS P CHAKRABORTY MS. K KHAN MS A DAS	GA, ASSAM
	WITH			
12	WP(C)/2418/2020	AASRAY CONCEPT FOODS AND 3 ORS. Versus THE UNION OF INDIA AND 2 ORS.	MR N DUTTA MR. M DAS MS. A PAUL	GA, ASSAM ASSTT.S.G.I.
13	I.A.(Civil)/1524/2020 in MFA/59/2019	M/S NUMALIGARH REFINERY LTD Versus THE UNION OF INDIA	MR. K P MAHESWARI	SC, RAILWAY
	WITH MFA/59/2019	UNION OF INDIA Versus M/S NUMALIGARH REFINERY LTD	MR. B SARMAH MRS. UMA CHAKRABORTY MS. M CHATTERJEE MS. K KALITA	MR. K P MAHESWARI MS. M SHARMA MS. L DAS
	WITH I.A.(Civil)/481/2019 in MFA/59/2019	UNION OF INDIA Versus M/S NUMALIGARH REFINERY LTD	MR. B SARMAH	
14	I.A.(Civil)/1525/2020 WITH LCR 1 FILE in MFA/181/2019	M/S. NUMALIGARH REFINERY LTD., Versus THE UNION OF INDIA	MR. K P MAHESWARI MS M SHARMA	SC, NF RLY
	WITH MFA/181/2019	M/S. NUMALIGARH REFINERY LTD., Versus UNION OF INDIA	MR. K P MAHESWARI MS M SHARMA MS. L DAS	MRS. UMA CHAKRABORTY MS. M CHATTERJEE MS. K KALITA SC, NF RLY
15	I.A.(Civil)/1553/2020 in MFA/12/2019	M/S NUMALIGARH REFINERY LTD Versus THE UNION OF INDIA	MR. K P MAHESWARI MS M SHARMA	SC, RAILWAY
	WITH MFA/12/2019	UNION OF INDIA Versus M/S NUMALIGARH REFINERY LTD	MR. B SARMAH MRS. UMA CHAKRABORTY MS. M CHATTERJEE MS. K KALITA	MR. K P MAHESWARI MS. M SHARMA MS. L DAS
	WITH I.A.(Civil)/17/2019 in MFA/12/2019	UNION OF INDIA Versus M/S NUMALIGARH REFINERY LTD	MR. B SARMAH	
16	WP(C)/4478/2020 FIXED	DIPU SAHA Versus THE STATE OF ASSAM AND 4 ORS	MR. B CHAKRABORTY MRS P HAZARIKA MR. S CHAKRABARTY	GA, ASSAM MR. C K S BARUAH ASSTT.S.G.I. SC, PCB

OTHER MATTERS

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LEAVE NOTE OF ADVOCATES FOR 12/11/2020

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1)	MR. R K JAIN	12-10-2020	To	15-11-2020
2)	MR. D SAIKIA	09-11-2020	To	12-11-2020
3)	MR R CHAKRAVORTY	10-11-2020	To	12-11-2020



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA

COURT NO: 11

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	CRP(I/O)/418/2019	AMITAVA PAUL @ AMITABH PAUL Versus GANESH CH. DAS	MR. T H HAZARIKA MR. M CHETIA MR A RASHID MR. K ISLAM	
2	CRP(I/O)/35/2020	LAKSHAN SEN PATGIRI ANAD 5 ORS. Versus BISWAJIT DAS	MR. A C SARMA MR N K KAKATI	
ADMISSION				
3	CRP(I/O)/104/2016	MD. LUTHFUR RAHMAN Versus M/S MAHINDRA and MAHINDRA FINANCIAL SERVICES LTD. and 2 ORS.	MR.S K MEDHI MD.N SHEIKH	MR. M SARMA MS. I GOHAIN
	WITH I.A.(Civil)/1318/2016 in CRP(I/O)/104/2016	MD. LUTHFUR RAHMAN Versus M/S MAHINDRA and MAHINDRA FINANCIAL SERVICES LTD. and 2 ORS.	MR.S K MEDHI MR.A DAS MD.N SHEIKH	
4	CRP/199/2016 WITH LCR	ROBIN DEY Versus SMTI MINU DAS and 4 ORS	MR. S H RAHMAN MR. D A KAIYUM MR A UPADHYAY MR E HUSSAIN MS.K JAIN MR.P UPADHYAY MR T BORA	DR.B AHMED(R-2) MR.T ISLAM(R-4,5,6) MR.N HAQUE(R-2) MR.M HUSSAIN(R-2) MR. N K KALITA MR. S CHAUHAN MR. DEBABRAT CHUTIA MR. R D BHUYAN MS E B GOGOI MS.F AHMED(R-4,5,6) MS. U DEKA
5	CRP/186/2017	MD. SUKKUR ALI BARBHUIYA Versus MD. ZAKIR HUSSAIN BARBHUIYA and ANR.	MS.N MODI MR.S DUTTA MR.S DUTTA MR.C SHARMA	
6	CRP(I/O)/229/2017 WITH LCR	BIMALA AGARWALLA TODI and 2 ORS Versus ANDREW YULE and CO. LIMITED	MR P S DEKA MR.M K MISHRA	MR. N C DAS MR. A DAS MS. M DEVI MS. M M BORAH
7	CRP/268/2017 WITH LCR, FIXED	MD. WAZUL HUSSAIN Versus SIRAJUDDIN AHMED	MR.P J SAIKIA MR.A K GUPTA	MD ASLAM MS. B SARMA MR. P DEKA MR. M SAHEWALLA

8	CRP/62/2018	ABHIJIT HAZARIKA Versus SAMMER ALI	MR. B CHAKRAVARTY MR. M R ADHIKARI	
9	CRP/97/2019 CAVT. NO.0690/2019 WITH LCR, FIXED	M/S. ASSAM (TRADE) AGENCIES Versus SUJAUDDIN AHMED	MR. A SATTAR MR Z MUKIT	MR A TEWARI MS. P ADHIKARI FOR CAVEATOR
10	CRP/116/2019 CAVT. NO.0840/2019 WITH LCR	SIKHA BARUAH Versus RAJESH JAIN AND ANR.	MR. J DEKA MR. B B KAKATI	MR N N UPADHYAYA MR. A K GUPTA MR. R S MISHRA FOR CAVEATOR
11	CRP(I/O)/296/2019	DWIPEN KR. DAS Versus HIMANI DAS AND 2 ORS	MR. R GOSWAMI MS P PATHAK MR. U BHATTACHARYA MS P KALITA MS. R DEVI	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. S K DEKA
12	CRP(I/O)/344/2019	SMT. HIRONMOYEE BHATTACHARJEE AND ANR. Versus SMT. MANJU CHOWDHURY	MR. S DEKA MS. J BORO	MR. A K GUPTA MR. R S MISHRA
13	CRP(I/O)/377/2019	LOVITA DAS Versus ROBIN DEY	MR. N K KALITA MR. R D BHUYAN MS E B GOGOI MS. U DEKA	
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
14	RSA/216/2019 WITH I.A.(Civil)/3276/2019 in RSA/216/2019	SRI KESHOB SAIKIA Versus MD. AKKASH ALI AND 3 ORS	MR. B KALITA MR. M K MAJUMDAR MR. A KHANIKAR	
15	RSA/236/2019 WITH I.A.(Civil)/3492/2019 in RSA/236/2019	SRI KESHOB SAIKIA Versus MD. AKKASH ALI AND 3 ORS GOURANGA SARKAR AND 2 ORS. Versus MATANGA SARKAR	MR. B KALITA MR. M K MAJUMDAR MR. A KHANIKAR MR. P S DEKA MR. B K BHAGAWATI MS P DAIMARI MR B S DEKA	
16	RSA/239/2019 WITH I.A.(Civil)/3667/2019 in RSA/239/2019	SRI CHANAKYA BARMAN AND ANR Versus SMTI. JUNUMA SAIKIA AND 3 ORS	MR B K SARMA MR. P K SARMA MS. B BHUYAN	MR. H K DEKA MR. B D DEKA FOR CAVEATOR
		SRI CHANAKYA BARMAN AND ANR Versus SMTI. JUNUMA SAIKIA AND 3 ORS	MR B K SARMA MR. P K SARMA MS. B BHUYAN	MR. B D DEKA FOR CAVEATOR
<u>ORDERS</u>				
17	MC/1090/2014 IN RSA SL.NO. 194344	MONAI MIA Versus ABDUL KALAM and 6 ORS.	MR.M H RAJBARBHUIYAN MR.W RAHMAN MS.R CHETRI	
18	I.A.(Civil)/50/2019 In WP(C)/4779/2014(D/O) in WP(C)/4779/2014	ELAS ALI AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR. S S S RAHMAN MR. M R SODIAL	GA, ASSAM SC, REVENUE
19	I.A.(Civil)/3828/2019 WITH LCR in RSA/37/2018 WITH RSA/37/2018	MUSTT. HASENA BEGUM Versus BILAYET HUSSAIN KHAN AND 7 ORS.	MR. N DHAR MD. B HUSSAIN	DR. B AHMED MR. M HUSSAIN
		BILAYET HUSSAIN KHAN and 3 ORS Versus MUSTT HASENA BEGUM and 4 ORS	DR. B AHMED MR N HAQUK MR S R BARBHUIYA MR M HUSSAIN	MR. N DHAR MD. B HUSSAIN MD. B HUSSAIN MR. T U LASKAR MR. T U LASKAR
20	I.A.(Civil)/21/2020 in RSA/4779/2019	INDRA BHUSAN SHARMA AND ANR Versus SRI SURENDRA SHARMA AND 6 ORS	MR D DAS MR S KHOUND MS. N BORAH	MR. P J SAIKIA MR. A K GUPTA

	WITH RSA/4779/2019 (Filing Number)	INDRA BHUSAN SHARMA AND ANR Versus SRI SURENDRA SHARMA AND 6 ORS NAROTTAM BARMAN Versus SUMI SUTRADHAR AND 4 ORS		
21	CRP/50/2020		MR. D CHAKRABARTY	MR. N DHAR MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN
22	Review.Pet./75/2020 In CRP(I/O)/277/2018 (D/O), FIXED	M/S JAINEX TEA CO. PVT. LTD. Versus M/S ASSAM VALLEY TEA AND TRADING CO. PVT. LTD. AND 6 ORS (D)	MR S DEY MR. B D GOSWAMI MR. J M GOGOI	SC, CO OP MR. P N GOSWAMI
23	I.A.(Civil)/460/2020 in RSA/10349/2019	SMTI. BHABANI PAYENG TAID Versus STATE OF ASSAM AND 5 ORS	MR J PAYENG	GA, ASSAM
	WITH RSA/10349/2019 (Filing Number)	SMTI. BHABANI PAYENG TAID Versus STATE OF ASSAM AND 5 ORS		
24	I.A.(Civil)/618/2020 in LA.App./4836/2018	UNION OF INDIA Versus SARAT RAY AND ANR	MRS. UMA CHAKRABORTY MS. M CHATTERJEE MS. K KALITA	
	WITH LA.App./4836/2018 (Filing Number)	UNION OF INDIA Versus SARAT RAY AND ANR		
	WITH I.A.(Civil)/2574/2020 (Filing Number)	UNION OF INDIA Versus SARAT RAY AND ANR		
25	I.A.(Civil)/797/2020 in RSA/76/2009(D/O), WITH LCR, FIXED in RSA/76/2009	RUPA DEY Versus SHRI SRINATH CHANDRA DEB.	MR. A L MANDAL MR. P K R CHOUDHURY	MR. B C DAS MS. Q DAS
	WITH I.A.(Civil)/660/2020	SHRI SWAPAN DEY and ANR Versus SHRI SRINATH CHANDRA DEB.	MR. A L MANDAL MR. P K R CHOUDHURY	
	WITH I.A.(Civil)/661/2020	SHRI SWAPAN DEY and ANR Versus SHRI SRINATH CHANDRA DEB.	MR. A L MANDAL MR. P K R CHOUDHURY	
	WITH I.A.(Civil)/662/2020	SHRI SWAPAN DEY and ANR Versus SHRI SRINATH CHANDRA DEB.	MR. A L MANDAL MR. P K R CHOUDHURY	
	WITH I.A.(Civil)/795/2020	RUPA DEY Versus SHRI SRINATH CHANDRA DEB.	MR. A L MANDAL MR. P K R CHOUDHURY	MR. B C DAS MR J DAS
26	I.A.(Civil)/1398/2020 WITH LCR, FIXED in RSA/275/2017 WITH RSA/275/2017	SHANKAR CHOUHAN and 3 ORS Versus CHUNILAL CHOUHAN and 3 ORS Versus SHANKAR CHOUHAN and 3 ORS Versus CHUNILAL CHOUHAN and 3 ORS	MR. A H M R CHOUDHURY	MR. A M BARBHUIYA
27	I.A.(Civil)/1616/2020 WITH LCR in CRP(I/O)/318/2018	ON THE DEATH OF KAMAL DAS HIS LEGAL HEIRS Versus PRADIP GHOSH	MR H DAS MR. B C DEKA	MR. I H LASKAR (R4) MR. B SAHARIA (R1, R4) MR. B SAHARIA (R1, R4) J U N M LASKAR (R1) MR. A M BARBHUIYA (R1, R4) MS. M MEDHI (R1) MR D CHOUDHURY MR. A D CHOUDHURY MR. P DUTTA MR. T CHAKRABORTY

WITH
CRP(I/O)/318/2018

KAMAL DAS
Versus
PRADIP GHOSH

MR H DAS
MR. B C DEKA
MS. U HAZARIKA

MR A D CHOUDHURY
MR. D CHOUDHURY
MR. P DUTTA
MR. T CHAKRABORTY

28 I.A.(Civil)/1732/2020
In WP(C)/3246/2020(D/O)
in WP(C)/3246/2020

DAMAYANTI BORO AND 3 ORS.
Versus
THE STATE OF ASSAM AND 4 ORS.

MR. B BORAH
MR P DEKA

GA, ASSAM
SC, REVENUE

HEARING

29 RSA/36/2019
WITH LCR, FIXED

SMT MINOTI GHOSH AND 3 ORS
Versus
SRI KAMESWAR SINGH AND 6 ORS

MR. S SHARMA
MR. S N ADHYAPAK

MR. A C SARMA
[R2.1(R5),R2.3(R7)]
MS. R CHOUDHURY (R1-
R4)
MR G BHARADWAJ
[R2.1(R5),R2.3(R7)]
MS. S S ZIA (R1-R4)

WITH
I.A.(Civil)/546/2019
in RSA/36/2019

SMT MINOTI GHOSH AND 3 ORS
Versus
SRI KAMESWAR SINGH AND 6 ORS

MR. S SHARMA
MR. S N ADHYAPAK

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LEAVE NOTE OF ADVOCATES FOR 12/11/2020

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1)	MR. R K JAIN	12-10-2020	To	15-11-2020
2)	MR. D SAIKIA	09-11-2020	To	12-11-2020
3)	MR R CHAKRAVORTY	10-11-2020	To	12-11-2020



THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 13

**[THIS BENCH WILL SIT AFTER RISING OF
SPECIAL DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	AB/3178/2020	NAJIM KHAN Versus THE STATE OF ASSAM	MS C M DEKA MR. A S TAPADER	PP, ASSAM
2	AB/3179/2020	FAKAR UDDIN Versus THE STATE OF ASSAM	MR D DAS MR. K MOHAMMED	PP, ASSAM
3	AB/3180/2020	SAHAB UDDIN AND ANR. Versus THE STATE OF ASSAM	MR. A R SIKDAR MR FAIZUL HOQUE	PP, ASSAM
4	AB/3181/2020	UPEN DAS AND 3 ORS. Versus THE STATE OF ASSAM	J U AHMED MR. R K MUSHAHARY	PP, ASSAM
5	AB/3182/2020	DHRUBA JYOTI DAS Versus THE STATE OF ASSAM	MR. P K DAS MR. D BORA	PP, ASSAM
6	AB/3183/2020	ASMAT ALI Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR. S R ISLAM MR. N HUSSAIN	PP, ASSAM
7	AB/3184/2020	ABDUS SALAM AND ANR. Versus THE STATE OF ASSAM	MR. A PARAMANIK	PP, ASSAM
BAIL HEARING (BA)				
8	Bail Appln./1812/2020 WITH LCR, FIXED	SANGITA MODAK Versus THE STATE OF ASSAM	MR B CHANDA	PP, ASSAM
9	Bail Appln./2085/2020 FIXED	RAGHU RAI AND ANR Versus THE STATE OF ASSAM	MR. P J SAIKIA MS. M KECHII	PP, ASSAM
10	Bail Appln./2255/2020 SCANNED COPY OF CASE RECORD, FIXED	ABDUL ALI @ MD ABDUL BATEN Versus THE STATE OF ASSAM	MR. I H LASKAR MR. P K DEKA MD. S ALOM MR. M S ALAM	PP, ASSAM
11	Bail Appln./2265/2020 FIXED	JITENDRA SINGH Versus THE STATE OF ASSAM	MR S DAS	PP, ASSAM
12	Bail Appln./2209/2020	ASHOK KUMAR Versus THE STATE OF ASSAM	MR G J SAIKIA	PP, ASSAM

13	Bail Appln./2338/2020 FIXED	ROMJAN ALI Versus THE STATE OF ASSAM	MR. M A ISLAM MS. L DAS	PP, ASSAM
14	Bail Appln./2366/2020 FIXED	MINTU BHATTACHARJEE Versus THE STATE OF ASSAM	MS. S G BARUAH MR. B BORGOHAIN	PP, ASSAM

BAIL HEARING

15	AB/1645/2020 FIXED	SAIDUL ISLAM @ MD. SOIDUL ALI (ISLAM) Versus THE STATE OF ASSAM	MR. M RAHMAN	PP, ASSAM
16	AB/2307/2020 FIXED	JABIR HUSSAIN LASKAR @ SABIRA AND 19 ORS. Versus THE STATE OF ASSAM	MR. N H LASKAR MS. S DASGUPTA MS M S CHOUDHURY	PP, ASSAM
17	AB/2316/2020 FIXED	BIMAL SINGH Versus STATE OF ASSAM	MR. A K SHARMA	PP, ASSAM
18	AB/2355/2020 FIXED	BAHARUL ISLAM AND 2 ORS. Versus THE STATE OF ASSAM	MR. P KATAKI MRS R BEGUM MR D KALITA	PP, ASSAM
19	AB/2356/2020 FIXED	HARAJYOTI DAS AND 3 ORS. Versus THE STATE OF ASSAM	MS G DEKA	PP, ASSAM
20	AB/2509/2020 FIXED	SMT. PURNIMA BISWAS AND ANR. Versus THE STATE OF ASSAM	MR. R P HAZARIKA MR M J DEURI	PP, ASSAM
21	AB/2511/2020 FIXED	MAFIZ ALI @ MOFIZ UDDIN Versus THE STATE OF ASSAM	G UDDIN MR. Y SIKDAR	PP, ASSAM
22	AB/2566/2020 FIXED	KULDIP KUMAR Versus THE STATE OF ASSAM	MR. M BISWAS MR. S DUTTA MS M DAS	PP, ASSAM
23	AB/2651/2020 FIXED	CHAND MD. LASKAR @ PAMON LASKAR AND ANR. Versus THE STATE OF ASSAM	MR. N H BARBHUIYA MS N J BEGUM	PP, ASSAM
24	AB/2796/2020 FIXED	ABDUL AZAD Versus THE STATE OF ASSAM	MR. I H LASKAR MR. P K DEKA MD. S ALOM MR. M S ALAM	PP, ASSAM

ORDERS

25	CrI.Rev.P./261/2012 WITH LCR 2 FILES, FIXED	SRI BIMAL CHANDRA SAIKIA Versus THE STATE OF ASSAM	MR.B CHOUDHURY MR.M BISWAS MR. E AHMED MS.A DEY	MR. S C BISWAS PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 12/11/2020

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1)	MR. R K JAIN	12-10-2020	To	15-11-2020
2)	MR. D SAIKIA	09-11-2020	To	12-11-2020
3)	MR R CHAKRAVORTY	10-11-2020	To	12-11-2020



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Thursday,12th November 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

COURT NO: 14

[CRIMINAL SINGLE BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1831/2020 WITH STATUS REPORT, FIXED	MANASH PRATIM DUWARAH @ BEDU Versus THE STATE OF ASSAM	MR. I A TALUKDAR	PP, ASSAM
2	Bail Appln./2207/2020 WITH STATUS REPORT, FIXED	LAMABAMAYUM BROJEN SINGH @ LAMBAMAYUM BROJEN SINGH Versus THE UNION OF INDIA	MR. U K BARMAN MR H ALI MR J K Bhuyan	SC, NCB
ADMISSION				
3	Crl.Pet./1020/2018 FIXED	SUNIL CHOPRA AND ANR. Versus ENFORCEMENT DIRECTORATE	MR Z ALAM MR. U B SARMA MR. N D SARMA MR E U AHMED MS. S NAZNEEN	MR. S C KEYAL (ASSTT.S.G.I.) ASSTT.S.G.I.
	WITH			
4	Crl.Pet./1231/2018	AMITABH RAI SARMA Versus UNION OF INDIA	MR Z KAMAR MR P CHOUDHURY	ASSTT.S.G.I.
	WITH			
5	Crl.Pet./1279/2018	SUBRATO HOJAI Versus THE UNION OF INDIA	MR. P KATAKI MRS R BEGUM	ASSTT.S.G.I.
	WITH			
6	Crl.Pet./1281/2018	DEPOLAL HOJAI Versus THE UNION OF INDIA AND ANR.	MR. B BARMAN	ASSTT.S.G.I.
	WITH			
7	Crl.Pet./1296/2018	ARUP RAI Versus UNION OF INDIA AND ANR.	MR Z KAMAR MR P CHOUDHURY MS B GOSWAMI	ASSTT.S.G.I.
	WITH			
8	Crl.Pet./80/2019	RANBIR SINGH GANDHI AND ANR. Versus UNION OF INDIA AND ANR.	MR. B K MAHAJAN MD R ALI MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	MRS. A GAYAN ASSTT.S.G.I.
	WITH			
9	Crl.Pet./95/2019	REDAUL HUSSAIN KHAN Versus THE UNION OF INDIA AND 2 ORS.	MR. B P BORAH MR Z KAMAR MR P J DUTTA MR R S RONGHANG	ASSTT.S.G.I.

10	WITH Crl.Pet./97/2019	JAYANTA KUMAR GHOSH Versus THE ENFORCEMENT DIRECTORATE	MR. P K GOSWAMI MS. B CHOWDHURY	MRS. A GAYAN
11	WITH Crl.Pet./145/2019	DEBOLAL GARLOSA Versus UNION OF INDIA AND 2 ORS.	MR. B K MAHAJAN MD R ALI MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	MRS. A GAYAN ASSTT.S.G.I.
12	WITH Crl.Pet./176/2019	GITIKA GOSWAMI Versus UNION OF INDIA AND ANR.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS. Y S PHOM	ASSTT.S.G.I.
	WITH I.A.(Crl.)/904/2019 in Crl.Pet./176/2019	UNION OF INDIA AND ANR. Versus GITIKA GOSWAMI	MRS. A GAYAN	MR. A K BHUYAN
13	WITH Crl.Pet./180/2019	BAIKUNTHA KALITA Versus UNION OF INDIA AND ANR.	MR. A K BHUYAN MS. N CHOUDHURY MR. A KHOUND MS. Y S PHOM	MR. S K MEDHI (R1, R2)
14	WITH Crl.Pet./334/2019	REDAUL HUSSAIN KHAN Versus THE UNION OF INDIA AND ANR.	MR. S U AHMED MR P J DUTTA MR R S RONGHANG MR. BANKIM PRASAD BORAH	MR. S K MEDHI (SC, ED)
15	WITH Crl.Rev.P./459/2019	REDAUL HUSSAIN KHAN Versus THE CENTRAL BUREAU OF INVESTIGATION (CBI)	MR Z KAMAR MR. S U AHMED MR A HAWARI	SC, C B I
16	WITH Crl.Pet./1020/2019	RAJESH KUMAR JALAN Versus UNION OF INDIA AND ANR.	MD R ALI MR. A CHAUDHURY MR. P K DAS MR N J DAS MR. N MAHAJAN	SC, ED
<u>BAIL HEARING (BA)</u>				
17	Bail Appln./1052/2020 WITH LCR, FIXED	ARIF SAIFI Versus THE UNION OF INDIA	MR. S MUNIR MR. T HUSSAIN MR T THAKURIA	SC, NCB
18	Bail Appln./1934/2020 WITH SCANNED COPY OF LCR, FIXED	GAGAN PEGU AND 3 ORS. Versus THE STATE OF ASSAM	MR H GUPTA MR F KHAN MR. M C PATIR MS M R ROY MS D BARUAH	PP, ASSAM
19	Bail Appln./2134/2020 FIXED	RANA ALI AND ANR Versus THE STATE OF ASSAM	MR. S M MOLLAH	PP, ASSAM
20	Bail Appln./2135/2020 FIXED	MONSING TERANG Versus THE STATE OF ASSAM	MR. T H HAZARIKA MR M CHETIA MR. K ISLAM	SPL PP WILDLIFE FOREST ASSAM
21	Bail Appln./2138/2020 FIXED	HIRAK JYOTI BARUAH Versus THE STATE OF ASSAM	MR. B TALUKDAR MRS N. SINGHA	PP, ASSAM
22	Bail Appln./2141/2020 FIXED	NUR MAHAMMAD ALI Versus THE STATE OF ASSAM	MD E AHMED MR. D J DAS MS R RABHA	PP, ASSAM
23	Bail Appln./2142/2020 (SCANNED COPY OF C.D. ALONG WITH CHARGE SHEET), FIXED	RAIJUL ALI Versus THE STATE OF ASSAM	MR. S AHMED MD Y ALI	PP, ASSAM

24	Bail Appln./2157/2020 FIXED	KUTUB UDDIN MAZUMDER Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MR. J N ISLAM	PP, ASSAM
25	Bail Appln./2165/2020 FIXED	SAYED AKTER Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM
26	Bail Appln./2177/2020 FIXED	MD. REJAUL HOQUE AND ANR Versus THE STATE OF ASSAM	MR. N ALAM R K MR. A RAHMAN	PP, ASSAM
27	Bail Appln./2208/2020 FIXED	MD. GULZAR HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR. A HOQUE	PP, ASSAM
28	Bail Appln./2210/2020 FIXED	ALI HUSSAIN Versus THE STATE OF ASSAM	MRS. B GOGOI	PP, ASSAM

BAIL HEARING

29	I.A.(CrI.)/432/2020 BY STATEMENT in AB/1757/2020 WITH AB/1757/2020	PARAG KALITA AND ANR Versus THE STATE OF ASSAM	MR. S MUNIR MR. A SARMAH	PP, ASSAM
		PARAG KALITA AND ANR Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MR. A SARMAH MS S SAIKIA	PP, ASSAM
30	AB/2367/2020 FIXED	LALCHAN MONDAL AND 5 ORS. Versus THE STATE OF ASSAM	MR Z HUSSAIN MR. M HOQUE	PP, ASSAM
31	AB/2732/2020 FIXED	ANUP TALUKDAR Versus THE STATE OF ASSAM	MR S RAHMAN MR. B CHOWDHURY	PP, ASSAM
32	AB/2863/2020 FIXED	JADUMONI DAS Versus THE STATE OF ASSAM	MR. M DUTTA	PP, ASSAM
33	AB/2885/2020 FIXED	RAJIB BORAH Versus THE STATE OF ASSAM	MR. A PARAMANIK	PP, ASSAM
34	AB/2888/2020 FIXED	SNEHA DUTTA @ NEHA AND 2 ORS Versus THE STATE OF ASSAM	MR. B HALDAR MR. S BARMAN MR B DEORI	PP, ASSAM
35	WITH AB/2876/2020	DR. DEEPJYOTI DEKA ALIAS DR DEEJYOTI DEKA Versus THE STATE OF ASSAM	MR D K BHATTACHARYYA	PP, ASSAM
36	AB/2957/2020 FIXED	MD. JAKIR ALI @ JAKIR AHMED Versus THE STATE OF ASSAM	MR. S Y AHMED MD M ISLAM	PP, ASSAM
37	AB/2994/2020 FIXED	SUKESH @ MUKESH MONDAL Versus THE STATE OF ASSAM	MR. B BARUAH MR P SHAKWA	PP, ASSAM

ORDERS

38	CrI.Pet./976/2018 WITH LCR 2 FILES, FIXED	GEETA DUTTA AND ANR. Versus THE STATE OF ASSAM AND ANR.	MS. M BORAH MRS. J DUTTA	PP, ASSAM
39	CrI.Pet./677/2019 WITH LCR 1 FILE(SCANNED), FIXED	TAPASH BHATTACHARJEE Versus THE STATE OF ASSAM AND ANR.	MR. U K BARMAN MR H ALI MR. R KONWAR MS A RONGHANGPI MR. J R GIRI	PP, ASSAM
40	CrI.Pet./103/2020 FIXED	AMBORISH KAKOTY AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. S BORTHAKUR MR. D GOGOI MR. J ABBAS	PP, ASSAM
41	CrI.Rev.P./189/2020 FIXED	MD SHAMSAD ALAM Versus THE STATE OF ASSAM AND ANR.	MR. S BORTHAKUR MS. S KAKATI MR. R BARTHAKUR	PP, ASSAM

42	Crl.Pet./348/2020 WITH LCR 1 FILE, FIXED	SHAGUFTA KAMRAN AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR S KHOUND MR H K NATH	PP, ASSAM
43	Crl.Pet./351/2020 WITH LCR 2 FILES, FIXED	ABHIJIT KUMAR DAS AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. S CHAUHAN MR. P MAZUMDER	PP, ASSAM
44	I.A.(Crl.)/377/2020 FIXED in Crl.Pet./1030/2019 WITH Crl.Pet./1030/2019	BHASKAR BASUMATARY Versus THE STATE OF ASSAM AND ANR. BHASKAR BASUMATARY Versus THE STATE OF ASSAM AND ANR.	MS D DAS MR. M K DAS MS D DAS MRS. R BORAH MR. M K DAS MS Z ANJUM	PP, ASSAM MR P K DAS (R2) MR. M BARUAH (R2) PP, ASSAM
45	Crl.Pet./398/2020 B/O	ABU BAKKAR SIDDIQUE Versus THE STATE OF ASSAM AND ANR.	A W AMAN MR. S S S RAHMAN MR. S B RAHMAN MR. J ABBAS	PP, ASSAM
46	Crl.Pet./459/2020 FIXED	DHRUBAJYOTI SAIKIA Versus THE STATE OF ASSAM AND ANR.	MR. S N TAMULI MS. A BEGUM	PP, ASSAM
47	Crl.Pet./461/2020 FIXED	ABDUL SAHID LASKAR Versus THE STATE OF ASSAM AND ANR.	MR. A M BARBHUIYA MR. J N ISLAM	PP, ASSAM
48	Crl.Pet./462/2020 FIXED	MD. JEKIRUL HUSSAIN AND 3 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM	PP, ASSAM
49	Crl.Pet./501/2020 FIXED	ARJINA AHMED AND ANR Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. S H ZAMAN MR. I U CHOWDHURY	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 12/11/2020

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1)	MR. R K JAIN	12-10-2020	To	15-11-2020
2)	MR. D SAIKIA	09-11-2020	To	12-11-2020
3)	MR R CHAKRAVORTY	10-11-2020	To	12-11-2020



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MIR ALFAZ ALI

COURT NO: 15

[CRIMINAL SINGLE BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2047/2020 FIXED	L SANGITA RANI Versus THE STATE OF ASSAM	MR. S K JAIN MS J BEGUM MD N ABED	PP, ASSAM
BAIL HEARING (BA)				
2	Bail Appln./2097/2020 FIXED	JUGAMAYA BRAHMA @ JUGAMI BRAHMA Versus THE STATE OF ASSAM	MR. N DUBEY MD S ALI	PP, ASSAM
3	Bail Appln./2124/2020 FIXED	PRIYA NATH GOGOI @ JINTU GOGOI Versus THE STATE OF ASSAM	MR. S R GOGOI MR H BARUAH MR. N K DEKA MRS P R MAHANTA	PP, ASSAM
WITH				
4	Bail Appln./2125/2020	DILIP GOGOI Versus THE STATE OF ASSAM	MR. S R GOGOI MR H BARUAH MR. N K DEKA MRS P R MAHANTA	PP, ASSAM
5	Bail Appln./2160/2020 FIXED	BIRBAL CHOUHAN Versus THE STATE OF ASSAM	MR B CHANDA	PP, ASSAM
WITH				
6	Bail Appln./1997/2020	SWAPAN DAS Versus THE STATE OF ASSAM	MR B CHANDA	PP, ASSAM
WITH				
7	Bail Appln./2132/2020	ROHIT CHOUHAN Versus THE STATE OF ASSAM	MR B CHANDA	PP, ASSAM
WITH				
8	Bail Appln./2143/2020	DHARMENDRA CHOUHAN Versus THE STATE OF ASSAM	MR B CHANDA	PP, ASSAM
9	Bail Appln./2170/2020 FIXED	SAIDUL ISLAM @ SAIDUR RAHMAN Versus THE STATE OF ASSAM	MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR	PP, ASSAM
10	Bail Appln./2184/2020 FIXED	BISHNURAM KACHARI @ BISHNU KACHARI Versus THE STATE OF ASSAM	MR. K N KALITA MR B ISLAM	PP, ASSAM
11	Bail Appln./2186/2020 FIXED	DILIP BORA Versus THE STATE OF ASSAM	MR P SHARMAH MR P SONOWAL MR. A DEKA	PP, ASSAM

12	Bail Appln./2199/2020 FIXED	MRINAL KUMAR NATH Versus THE STATE OF ASSAM AND ANR	MR. P K ROYCHOUDHURY MR. N G KUNDU	PP, ASSAM
13	Bail Appln./2200/2020 FIXED	SARUKAN BORDOLOI Versus THE STATE OF ASSAM	MR DEBA KUMAR DAS	PP, ASSAM
14	Bail Appln./2203/2020 FIXED	GUNJAN DAS AND ANR Versus THE STATE OF ASSAM	MR. S K BHATTACHARYYA MR. B SINHA	PP, ASSAM
15	Bail Appln./2220/2020 FIXED	MD. RUPCHAND ALI Versus THE STATE OF ASSAM	MR. A PARAMANIK	PP, ASSAM
16	Bail Appln./2224/2020 FIXED	MD. ANOWAR ALI Versus THE STATE OF ASSAM	MR. N AHMED MD S I AHMED	PP, ASSAM
17	Bail Appln./2228/2020 FIXED	JITU MIKIR Versus THE STATE OF ASSAM	MR. B DEKA MR J A KAZI	PP, ASSAM
18	Bail Appln./2233/2020 BY STATEMENT	ABDUL GAFFAR KHAN Versus THE STATE OF ASSAM	S N SARMA MR. A SARMA MR. M HUSSAIN MR. K KALITA	PP, ASSAM
19	Bail Appln./2305/2020 (SCANNED COPY OF CASE RECORD), FIXED	SEHER ALI @ JAMAL Versus THE STATE OF ASSAM	MR. P BORA MR. A CHETIA MR R HOQUE	PP, ASSAM
20	Bail Appln./2312/2020 WITH SCANNED COPY OF C.D., FIXED	MD. SAFUL ALI Versus THE STATE OF ASSAM	MR. M KALITA MR. J HATIMURIA MR. A PHUKAN	PP, ASSAM
21	Bail Appln./2337/2020 FIXED	ANURAG DAS Versus THE STATE OF ASSAM	MR T KALITA MR. B DEKA MR K KALITA	PP, ASSAM
22	Bail Appln./2351/2020 FIXED	SANGKALPA KASHYAP BORTHAKUR Versus THE STATE OF ASSAM	MR D K BORDOLOI	PP, ASSAM
23	Bail Appln./2356/2020 FIXED	SAJAL DAS Versus THE STATE OF ASSAM	J U AHMED MR. R K MUSHAHARY MR S R NAWAZ	PP, ASSAM
24	Bail Appln./2359/2020 FIXED	MUNIR ZAMAL @ MANIR JAMAL HOQUE Versus THE STATE OF ASSAM	MR S DAS	PP, ASSAM
25	Bail Appln./2370/2020 FIXED	SAIDUL HOQUE @ MD. SAIDUL ISLAM Versus THE STATE OF ASSAM	MR. S HOQUE S I AKAND	PP, ASSAM

BAIL HEARING

26	AB/1440/2020 FIXED	HIFJUR RAHMAN LASKAR Versus THE STATE OF ASSAM	MR. S B LASKAR MR. H A LASKAR N CHAUDHURY	MR. T A CHOUDHURY PP, ASSAM
27	AB/2594/2020 FIXED	AZIM UDDIN SIKDAR Versus THE STATE OF ASSAM	MR. A F N U MOLLAH MD H R AHMED	PP, ASSAM
28	AB/2604/2020 FIXED	JADUMONI CHUTIA AND ANR Versus THE STATE OF ASSAM	MR. B K GOGOI	MR. S BORTHAKUR MR. D CHUTIA PP, ASSAM
29	AB/2613/2020 FIXED	BHUGESWAR CHUTIA Versus THE STATE OF ASSAM	MR. J K CHUTIA	PP, ASSAM
30	AB/2620/2020 FIXED	BADSHA SK. AND 3 ORS. Versus THE STATE OF ASSAM	MR. A A R KARIM	PP, ASSAM
31	AB/2627/2020 FIXED	DHRUBA JYOTI BARUAH Versus THE STATE OF ASSAM	MR. B TALUKDAR MRS N. SINGHA MR. N SAIKIA	PP, ASSAM
32	AB/2628/2020 FIXED	ARIJULLAH SHEIKH AND 2 ORS. Versus THE STATE OF ASSAM	MR. A MANNAF	PP, ASSAM

33	AB/2751/2020 FIXED	ARABINDU DEY Versus THE STATE OF ASSAM	MR. B NATH MS. N KAKOTY	PP, ASSAM
34	AB/2765/2020 FIXED	DHARANIDHAR DAS Versus THE STATE OF ASSAM	MR D J HALOI	PP, ASSAM
35	AB/2766/2020 FIXED	DIPAK HAZARIKA Versus THE STATE OF ASSAM	MR. P KATAKI MRS R BEGUM MR D KALITA	PP, ASSAM
36	AB/2784/2020 FIXED	MITHU @ MITHUN BORA AND 4 ORS. Versus THE STATE OF ASSAM	MR G N SAHEWALLA MR. P DEKA MS. S. TODI MR. M SAHEWALLA	PP, ASSAM
37	AB/2826/2020 FIXED	MOINUL HOQUE @ MONIRUL HOQUE AND 4 ORS. Versus THE STATE OF ASSAM	MR. A A R KARIM MR B ISLAM	PP, ASSAM
38	AB/2860/2020 FIXED	REKIB UDDIN @ NEKIBUR RAHMAN AND 2 ORS. Versus THE STATE OF ASSAM	MS. G BORAH	PP, ASSAM
39	AB/2943/2020 FIXED	RINGRANAG TAIRING AND ANR Versus THE STATE OF ASSAM	MR W R MEDHI	PP, ASSAM
40	AB/2960/2020 FIXED	MOHAN GURUNG AND ANR Versus THE STATE OF ASSAM	MR W R MEDHI	PP, ASSAM
41	AB/3040/2020 FIXED	MINA KUMAR PEGU DOLEY Versus THE STATE OF ASSAM	MR. A KHANIKAR	PP, ASSAM
42	AB/3105/2020 FIXED	MAIZUL HOQUE MAZUMDAR AND ANR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. H ALI MR. M A CHOUDHURY	PP, ASSAM
43	AB/3113/2020 FIXED	NAZRUL ISLAM Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. I U CHOWDHURY	PP, ASSAM
44	AB/3133/2020 FIXED	PARIMAL CH DAS @ PARIMAL DAS Versus THE STATE OF ASSAM	MR. N K MURRY	PP, ASSAM

ORDERS

45	CrI.A./249/2016 CRL.A. 248/2016(D/O), WITH LCR 3 FILES OUT OF 23(KEPT IN SECTION), P.B.- VOL. 1 AND 2, FIXED WITH I.A.(CrI.)/371/2016 in CrI.A./249/2016	SRI SURESH KUMAR MODI Versus CENTRAL BUREAU OF INVESTIGATION	MR.K AGARWAL MR.D DAS MR.B BRAHMA MR.R J BARUA	RETAINER COUNSEL(CBI)
		SRI SURESH KUMAR MODI Versus CENTRAL BUREAU OF INVESTIGATION	MR.K AGARWAL MR.D DAS MR.B BRAHMA MR.R J BARUA	RETAINER COUNSEL CBI

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LEAVE NOTE OF ADVOCATES FOR 12/11/2020

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1)	MR. R K JAIN	12-10-2020	To	15-11-2020
2)	MR. D SAIKIA	09-11-2020	To	12-11-2020
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 16

[CIVIL BENCH - III AND IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	WP(C)/4544/2020	GOJEN GOGOI Versus THE STATE OF ASSAM AND 5 ORS	MS. M BARMAN MS. D GHOSH MR. M ISLAM	GA, ASSAM
<u>ORDER NO STEPS</u>				
2	WP(C)/3582/2020	M/S. A.N.E. INDUSTRIES PVT. LTD. Versus NORTH EASTERN COALFIELDS AND 5 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MR. C P SHARMA MS. T GHOSH	MR. P N GOSWAMI, SC, ENVIRONMENT & FOREST DEPARTMENT, ASSAM MS. M BHATTACHARJEE, SR. GA, ASSAM MR. K GOGOI, C.G.C SC, COAL INDIA ASSTT.S.G.I. SC, FOREST
	WITH I.A.(Civil)/1632/2020 in WP(C)/3582/2020	M/S. A.N.E. INDUSTRIES PVT. LTD. Versus NORTH EASTERN COALFIELDS AND 5 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MS. T GHOSH	MR. K GOGOI SC, COAL INDIA
<u>ORDER (IMPLEADMENT OF PARTY)</u>				
3	I.A.(Civil)/4036/2019 in Cont.Cas(C)/246/2019	SADHAN SARKAR @ SADHAN CH. SARKAR Versus UTPAL KR. SHARMA	MS. S B CHOUDHURY	
	WITH Cont.Cas(C)/246/2019	SADHAN SARKAR @ SADHAN CH. SARKAR Versus HAREN BURAGOHAIN	MS. S B CHOUDHURY MR A N AHMED	MS. R B BORA, GA ASSAM
<u>ADMISSION</u>				
4	WP(C)/1767/2012 FIXED	RATNESWAR KALITA and 14 ORS Versus THE STATE OF ASSAM AND ORS	MR.S S DEY MR.M NATH MR.A BHATTACHARJEE MR.D P BORAH MR.A ROY MS.D L DEKA MR.B K SINGHA	DR.B P TODI GA, ASSAM SC, REVENUE
	WITH WP(C)/1746/2017	RATNESWAR KALITA and 5 ORS. Versus THE STATE OF ASSAM and 9 ORS.	MR.S S DEY MR.M NATH MR.G RAHUL MR.D M NATH	GA, ASSAM SC, FOREST

6	WP(C)/1165/2017	KUMUD CH. LAHKAR and 6 ORS. Versus THE UNION OF INDIA and 5 ORS.	MR.M K SARMA MS.G DEKA MSK KALITA MR.R DASGUPTA	GA, ASSAM MR.A BARKATAKI(Rly.Adv.) SC, NF RLY
7	WP(C)/1957/2017	BISHNU DAYAL SAHU Versus THE STATE OF ASSAM and 3 ORS.	MS.R DEKA	GA, ASSAM
8	WP(C)/2472/2017	AMIYA KHAKHALARY Versus THE STATE OF ASSAM and 5 ORS.	MR. B SARMA MR.B SINHA MR.A K DAS MR.J GOGOI	GA, ASSAM MR.S BORA MR.G PEGU MR.U CHOUDHURY MS.U BARUAH SC, GMC MR.M MALLIK SC, A S T C SC, WATER RESOURCE
9	WP(C)/3081/2017	GAMBHIR CH. DEORI Versus THE STATE OF ASSAM and 3 ORS.	MR.B K GOGOI	GA, ASSAM
10	WP(C)/3129/2017	KUMAR CHANDRA BISWAS Versus THE ASSAM POWER DISTRIBUTION CO. APDCL and 5 ORS.	MR.A T SARKAR MR.T AHMED MR.K RAHMAN	GA, ASSAM SC, APDCL MR. A K GUPTA (R 6) MR. R S MISHRA MR. R S MISHRA
11	WP(C)/3972/2017	RATNESWAR TAYE Versus THE STATE OF ASSAM and 4 ORS.	MR.P K MAZUMDAR MR.R K MAZUMDAR	SC, WATER RESOURCE
12	WP(C)/3993/2017	SMT. USHA BORAH and 10 ORS. Versus THE STATE OF ASSAM and 4 ORS.	MRS.H M PHUKAN MR.P SHARMA	GA, ASSAM MS.M BHATTACHARJEE(all respondent)
13	WP(C)/4418/2017	BUDHESWAR PEGU and ANR. Versus THE STATE OF ASSAM and ANR.	MR.S C BISWAS MR A PAUL MS.U NANDA	SC, HEALTH
14	WP(C)/4529/2017	SULTAN ALI Versus THE STATE OF ASSAM and 5 ORS.	MR.A BHATTACHARJEE MR.N G KUNDU MRG DEKA MR.P K R CHOUDHURY	GA, ASSAM MR.B AHMED(SC, I&C)
15	WP(C)/5260/2017	NABHASH CHANDRA GOSWAMI Versus THE STATE OF ASSAM and 2 ORS.	MR.S K GOSWAMI MR.N BARMAN	MR.P N GOSWAMI(SC, P.H.E.)
16	WP(C)/5314/2017	MD. ZIARUL HOQUE Versus THE STATE OF ASSAM and 5 ORS.	MR.A MANNAF MR.A A AHMED MS.F BEGUM	GA, ASSAM
17	WP(C)/5339/2017	MUSTAKUR RAHMAN Versus THE STATE OF ASSAM and 6 ORS.	MR.R PHUKAN MR.R K BORA	GA, ASSAM MR.S DUTTA(R-6) MS.D MUSAHARY(R-6) SC, IRRIGATION MR.B AHMED
18	WP(C)/5665/2017	EASTERN INDIA POWERTECH LTD. Versus ASSAM ELECTRICITY REGULATORY COMMISSION and ANR.	MR. G N SAHEWALLA MR. D SENAPATI MD. ASLAM MS. A AGARWAL	MR. K N CHOUDHURY Sr. Adv. R-1 SC, APDCL MR. M MAHANTA (R-1) MR. J PATOWARY (R-1) MR. A GOYAL (R- 4&5) MS. R OJAH (R- 4&5) MS. D DEKA (R-1) MR. A CHOUDHURY(R- 4&5)
19	WP(C)/5802/2017	M/S DIBRU PART-I MEEN SAMABAY SAMITI LTD Versus THE STATE OF ASSAM AND 5 ORS	MR.A SARMA MR.U CHOUDHURY	DR.B AHMED SC, CO-OP. GA, ASSAM MR.S BANIK(R-6) MR. K KALITA MR.M K RONGPI(R-6)
20	WP(C)/6178/2017	SHREE GAUTAM CONSTRUCTION COMPANY LTD and ANR Versus THE STATE OF ASSAM and 2 ORS	MR. S K MEDHI MR. A DAS MR. K GUPTA	GA, ASSAM

21	WP(C)/7806/2017	MRS. TRIPTIKANA MAZUMDAR CHOUDHURY Versus THE STATE OF ASSAM and 3 ORS.	MS.M DEKA MR.I ROFIQUE	GA, ASSAM
22	WP(C)/8101/2017	HAFIJUDDIN AHMED and 535 ORS Versus THE STATE OF ASSAM and 6 ORS	MR.N DUTTA MR.M U MAHMUD MR.M ALI	GA, ASSAM
23	WP(C)/8125/2017	M/S. AZAZ AHMED and ANR. Versus THE UNION OF INDIA and 10 ORS.	MD.M U AHMED MR.A C RAY MR.J KHAN MR.K CHOUDHURY MR.N N JHA	ASSTT.S.G.I.
24	WP(C)/8143/2017	ALI HUSEN and 11 ORS Versus THE STATE OF ASSAM and 3 ORS	MR.A M KHAN MR.A HUSSAIN MR.R ALI MR.S MOLLAH	GA, ASSAM SC, APDCL
25	WP(C)/8154/2017	M/S. SANYEEJI ISPAT LTD. and ANR. Versus ASSAM POWER DISTRIBUTION CO. LTD and 6 ORS.	MR.S P ROY MS.N RAI MRA K RAI MR. A C RAY MR.R P N SINGH MR.T R ROY MR. C P SHARMA	SC, APDCL
26	WP(C)/8155/2017	LUKMAN UDDIN Versus THE STATE OF ASSAM and 9 ORS.	MR.H R CHOUDHURY	GA, ASSAM
27	WP(C)/8168/2017	DIPIKA RANI DAS @ DIPIKA DAS @ SMTI. DIPIKA GHOSH Versus THE STATE ELECTION COMMISSIONER and 4 ORS	MR.J U N M LASKAR MR.A M BARBHUIYA MS. A AHMED	GA, ASSAM SC, ELECTION COMMISSION.
28	WP(C)/3296/2019 FIXED	GHOSH BROTHERS ELECTRONICS PVT. LTD. AND 5 ORS. Versus IDBI BANK AND 2 ORS.	MR. S MITRA MR. P MAJUMDAR	MS N NATH MR. M DUTTA
	WITH			
29	WP(C)/3302/2019	GHOSH BROTHERS HOSPITALITY PVT. LTD. AND 3 ORS. Versus IDBI BANK AND 2 ORS.	MR. S MITRA MR. P MAJUMDAR	MS N NATH MR. M DUTTA
		ORDERS		
30	WP(C)/1391/2014	MD. ALTAB HUSSAIN and 3 ORS. Versus THE STATE OF ASSAM AND 31 ORS	MR. M H LASKAR MS. B DAS	MR. G N SAHEWALLA MR. G N SAHEWALLA GA, ASSAM MR. P J PHUKAN MR. M SARMA MR. M SARMA MS. I GOHAIN (R16, R20) MR. MD ASLAM MR. MD ASLAM MR. N DAS MR. P DEKA MR. P DEKA MR. K R BOROOAH MR. A CHETIA MR. A CHETIA MS J A AHMED (R16, R20) MS. S. TODI MR. L M KSHETRY SC, P C B A SC, INDUSTRIES DEPTT.
31	WP(C)/3566/2014	MD. FAKHARUDDIN AHMED Versus SECURITIES and EXCHANGE BOARD OF INDIA SEBI and 2 ORS.	MR.K H KHANDAKAR MR.K M HASSAN MR.P SHARMA	MS.M HAZARIKA MRS SANCHETIR-2 MR.R C SANCHATI(R-2) SC, SEBI
32	WP(C)/3603/2014	HINDUJA LEYLAND FINANCE LTD. Versus THE STATE OF ASSAM AND 7 ORS	MR.A SARMA MR.T BARUAH MR.K CHOUDHURY	GA, ASSAM

33	WP(C)/5177/2014	THE UNION OF INDIA and ANR Versus THE STATE OF ASSAM AND 6 ORS	MR.R SARMA MS.K D SARMAH MSB DEVI MS.H SARMA	GA, ASSAM MR.B GOGOI SC, HEALTH
34	WP(C)/4548/2015	NABAJYOTI DAS and 2 ORS. Versus THE UNION OF INDIA and 7 ORS	MS.N S THAKURIA MR.G K THAKURIA	C.G.C. MR.I MOZUMDER(R-6) MR.C K S BARUAH(R-1, 2 & 3) MR.K D SARMAH-6 ASSTT.S.G.I.
35	WP(C)/6021/2015	SUNIL MITTAL Versus CHAIRPERSON AND ANR	MR.S C BISWAS	GA, ASSAM
36	Review.Pet./116/2018 WP(C)/2832/2010 (D/O)	HIRANYA SAIKIA Versus GIRISH RAJBONGSHI AND 4 ORS	MR R S CHAUHAN	MR. T J MAHANTA GA, ASSAM MS. P BHATTACHARYA MR R CHAKRAVORTY MR. A BORUA MR. M CHALIHA
37	Review.Pet./60/2019 WP(C)/7540/2018 (D/O)	THE GOVERNING BODY OF LAHARIGHAT DEGREE COLLEGE AND ANR. Versus THE STATE OF ASSAM AND 2 ORS	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS L SAIKIA	MR S DAS GA, ASSAM
38	I.A.(Civil)/1338/2020 FIXED in WP(C)/2058/2018 WITH WP(C)/2058/2018 WITH I.A.(Civil)/1409/2020 in WP(C)/2058/2018	THE TEZPUR DEVELOPMENT AUTHORITY Versus JULHAS ALI AND 6 ORS JULHAS ALI Versus THE STATE OF ASSAM AND 6 ORS. JULHAS ALI Versus THE STATE OF ASSAM AND 6 ORS.	MR G CHOUDHURY MR K K GOSWAMI MR. P SARMAH MR. S K SINGHA MR. B KUMAR MR. P SARMAH	GA, ASSAM MR. P SARMAH
39	I.A.(Civil)/1487/2020 in Cont.Cas(C)/437/2019 WITH Cont.Cas(C)/437/2019	AMIN UDDIN Versus JOYDEEP SHUKLA AMIN UDDIN Versus N.K. SANTI KUMAR SINGHA AND ORS	MR. A H M R CHOUDHURY MR. A H M R CHOUDHURY	MR. M NATH MR. M NATH MR. A ROY MR. A BHATTACHARJEE

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LEAVE NOTE OF ADVOCATES FOR 12/11/2020

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1)	MR. R K JAIN	12-10-2020	To	15-11-2020
2)	MR. D SAIKIA	09-11-2020	To	12-11-2020
3)	MR R CHAKRAVORTY	10-11-2020	To	12-11-2020



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Thursday,12th November 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NANI TAGIA

COURT NO: 17

[CIVIL BENCH - II AND MAC.APEAL MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/4808/2016	SANJAY KUMAR SEN Versus THE STATE OF ASSAM AND 4 ORS	MR.K R PATGIRI MR.B GOGOI MS.C DAS	GA, ASSAM SC, ELEMENTARY EDUCATION
2	WP(C)/4860/2016	MAKBUL HUSSAIN KHAN Versus THE STATE OF ASSAM AND 11 ORS	MR.A ROSHID MR. D A KAIYUM MR.A MOBARAQUE	GA, ASSAM MR.D DAS(Sr.Adv.)(R-7) MS.P BORAH(R-9) MR.K MOHAMMED(R-7) MR.Z H AHMEDR- 4-6 SC, HIGHER EDUCATION MR.R SENSUA(R-7) MR.K U AHMED(R- 4-6) MR.S BORTHAKUR(R-9)
3	WP(C)/4884/2016	SMTI RADHA SENA SINHA Versus THE STATE OF ASSAM AND 5 ORS	MS.D SINHA MS.B BARUAH	SC, ELEMENTARY EDUCATIONR 1 - 6
4	WP(C)/4995/2016	PRADIP KR. TALUKDAR Versus THE STATE OF ASSAM AND 4 ORS	MR.S K GOSWAMI MR.N BARMAN	SC, ELEMENTARY EDUCATION SC, FINANCE
5	WP(C)/4998/2016	RAJ KUMAR SARMAH and 2ORS Versus THE STATE OF ASSAM AND 10 ORS	MR.D CHAKRABARTY MR.N P UPADHAYA	GA, ASSAM MR.K GOGOIR-11 MS.P BORAH(R-11) SC, ELEMENTARY EDUCATION MR.S BORTHAKUR(R-11) SC, SSA
6	WP(C)/5004/2016	USHA RANI DAS Versus THE STATE OF ASSAM AND 7 ORS	MR. J AHMED MR. S DAS MR. S ISLAM MR. A HOQUE MS. D BORA	GA, ASSAM SC, ELEMENTARY EDUCATION
7	WP(C)/1993/2018 CAVT. NO.0076/2018 WITH WP(C) 5597/99 (D/O) & WP(C) 465/05 (D/O)	KHARGESWAR PATHAK Versus THE STATE OF ASSAM AND 6 ORS.	MR. A SARMA MR S CHOUDHURY MR. K KALITA MR. C BASUMATARY	MR. R P BARUAH, FOR CAVEATOR GA, ASSAM MRS. K DEVI, FOR CAVEATOR SC, EDU
8	WP(C)/159/2020	MD. RUKAN UDDIN AHMED Versus THE STATE OF ASSAM AND 3 ORS.	DR. B AHMED MR K UDDIN MR. A K AZAD MR A U AHMED	SC, HIGHER EDU MR. B RAMCHIARY (R3, R4) MS A RAMCHIARY (R3, R4) MS T RAMCHIARY (R3, R4)

9	WITH WP(C)/7774/2019	RUKAN UDDIN AHMED Versus THE STATE OF ASSAM AND 4 ORS.	DR. B AHMED MR K BHUYAN MR. A K AZAD MR A U AHMED MR N ISLAM	SC, HIGHER EDU MRS. R DEVI (R-5) MR. A R TAHBILDAR (R-5)
10	WP(C)/285/2020	MANOJ KUMAR DAS AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR H DAS MR. B C DEKA	SC, HIGHER EDU SC, COTTON UNIVERSITY MR. P D NAIR
11	WP(C)/340/2020 FIXED	MINOR UDDIN LASKAR Versus THE STATE OF ASSAM AND 4 ORS.	MR. A M BARBHUIYA MR. J N ISLAM MS A BEGUM	SC, ELEM. EDU SC, FINANCE
12	WP(C)/741/2020	MANJU DEVI Versus THE STATE OF ASSAM AND 3 ORS	MR. R C SAIKIA MS. K SAIKIA MR S DAS	SC, SEC. EDU.
13	WP(C)/1713/2020	MANJU MALA SAIKIA Versus THE STATE OF ASSAM AND 3 ORS.	MRS. R BORAH MR. D BORAH	SC, EDU
14	WP(C)/1788/2020	RASHMI BHUYAN Versus THE STATE OF ASSAM AND 3 ORS.	MR. D GOGOI MR. D CHUTIA	SC, ELEM. EDU ASSTT.S.G.I.
15	WP(C)/2694/2020	DURLABH BORI Versus THE STATE OF ASSAM AND 2 ORS.	MRS. R DEVI MS S P CHETRY	SC, HIGHER EDU SC, FINANCE
ORDERS				
16	Cont.Cas(C)/297/2015	MD. JALALUDDIN AHMED and 9 ORS. Versus RAMESH CHANDRA JAIN and 2 ORS.	MR.S K MEDHI(P-1) MR.J K PARAJULI MR.G RAHUL MRS.N S PARAJULI MR.D M NATH	MR.S K CHAKRABORTY(R-3) MR.S SAIKIA(R-1) MR.P SAIKIAR-1 MS.P CHAKRABORTY(R-1) MR.S CHAKRABARTY(R-1) MR.A DEKA(R-2)
17	Cont.Cas(C)/568/2015	AKBAR ALI Versus R.C. JAIN, ACS and ORS.	MS.T SOM MS.S KALITA MR.H DAS MR.R BORGHOAIN	MR. D SAIKIA MR S M T CHISTIE MS. P CHAKRABORTY MR.S SAIKIA(R-1&2) MS. A DAS SC, SECONDARY EDUCATION MR.A DEKA(R-2) MR.S CHAKRABARTY(R-2)
18	Cont.Cas(C)/629/2015	BHABESH CH. BHUYAN Versus HEMANGA KISHOR SHARMA and 2 ORS.	MR.P N GOSWAMI MR.I KALITA	MR. S SARMA (R3) MR. J DEKA (R3) MR. T K BHUYAN (R3) MR. S K DEKA
19	Cont.Cas(C)/274/2016	KABITA PHUKAN Versus PREETOM SAIKIA and 2 ORS	MR.M DUTTA MRS.B HAZARIKA	MR.R MAZUMDAR(R- 1&2) MR.N SARMA(R-2) MR.H BEZBARUAH(R-1) MR.D CHETIA(R-2) MR.N BORAH1,3,4,5 and 6
20	WITH Review.Pet./43/2016	STATE OF ASSAM and ANR Versus NALINI KONCH and 5 ORS	MR.R MAZUMDAR MR.N SARMA MR.H BEZBARUAH MR.D CHETIA	MR.R SARMA(R-1) MR.P P BARUAH(R-1)
21	WITH Review.Pet./52/2016	STATE OF ASSAM and ANR Versus NALINI KONCH and ANR	MR.R MAZUMDAR MR.N SARMA MR.H BEZBARUAH MR.D CHETIA SC, ELEMENTARY EDUCATION	MR.R SARMA(R- 1&2)
22	Cont.Cas(C)/297/2016	NITEN BORAH Versus D. MALAKAR	MR.K BARUAH MR.R S MISHRA MR.P BORDOLOI	MR. B DEORI MR.K K PARASAR MR.B CHETRI

23	Cont.Cas(C)/319/2016 WITH WP(C) 3165/2010(D/O)	IQUBAL SINGH Versus PANKAJ KUMAR SAIKIA	MR.B K MAHAJAN MR.N HAQUE MR.M HUSSAIN MR.A K AZAD MR.S R BARBHUIYA MR.A CHOUDHURY	
	WITH			
24	Review.Pet./78/2016	NUMALIGARH REFINERY LTD and 2 ORS Versus MR IQUBAL SINGH and ANR	MR. D SAHU MR. R S MISHRA	MR. B SARMAH MR. H SARMA (R 1) MR. N HAQUE MR. N HAQUE SC, CENTRAL EXCISE
25	MACApp./378/2016 WITH LCR	CHANDAN KRISHNA BORO Versus THE BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD. and ANR,	MR.A D CHOUDHURY MR. S DEKA MR.D CHOUDHURY MR. P DUTTA MR.T CHAKRABORTY	MR.R GOSWAMI(R-1) MS.P BORTHAKUR(R-1)
26	Review.Pet./16/2018 in WP(C) 4126/12 (D/O)	THE STATE OF ASSAM Versus SMT DOLEY PHUKAN	MR. D SAIKIA MR. P N SHARMA MR. A DEKA	
27	Cont.Cas(C)/107/2018	MUZAKKIR HUSSAIN LASKAR Versus SANJIB KUMAR BHUYAN	MR. N ISLAM MS. L WAJEEDA	MR. D SAIKIA MR J ABEDIN MS. P CHAKRABORTY MR. K K DUTTA
28	I.A.(Civil)/2636/2018 FIXED in RFA/85/2018	SYEDA MANISHA BEGUM AND ANR Versus UCO BANK	MR. S S S RAHMAN MR. S B RAHMAN MR A W AMAN MR S A BARBHUIYA	MR. D GOSWAMI
	WITH RFA/85/2018	SYEDA MANISHA BEGUM AND ANR Versus UCO BANK	MR. S S S RAHMAN MR. S B RAHMAN MR A W AMAN MR S A BARBHUIYA	MR. D GOSWAMI
	WITH I.A.(Civil)/2638/2018 in RFA/85/2018	SYEDA MANISHA BEGUM AND ANR Versus UCO BANK	MR. S S S RAHMAN MR. S B RAHMAN MR A W AMAN MR S A BARBHUIYA	
29	WP(C)/4803/2018	ROBIN CHANDRA DAS Versus THE STATE OF ASSAM AND 6 ORS.	MR. M K BORAH	SC, SEC. EDU. SC, SEBA
30	Cont.Cas(C)/463/2019	M/S. RANEL ASSOCIATES AND ANR. Versus MANINDER SINGH AND 3 ORS.	MS. A VERMA MS. S KHANIKAR	MR. R MAZUMDAR
31	MACApp./570/2019 WITH LCR, FIXED	THE ORIENTAL INSURANCE COMPANY LTD. Versus SMTI MITALI NATH AND 4 ORS	MR. S K GOSWAMI MR R SHARMA MR. B K GOSWAMI	MR. M TALUKDAR MS. S BIN MS. M BORUAH
32	Cont.Cas(C)/720/2019	RUPA RAJAK Versus SRI MUNINDRA SHARMA and Anr.	MR D N BHATTACHARYYA	MR. D SAIKIA MR. B GOGOI MR P NAYAK
33	Cont.Cas(C)/758/2019	MANNAD SEKHAR DAS Versus P. SAIKIA AND ANR.	MR. B SAHARIA MR. A M BARBHUIYA	MR. D SAIKIA MR. B J TALUKDAR MS. N PHUKAN
34	CO/7/2020 WITH LCR in MACApp./593/2019	UNITED INDIA INSURANCE COMPANY LIMITED Versus BEPHULA BALA RAY @ BEFULA BALA RAY AND 7 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. S K GOSWAMI MS P SARMA
	WITH MACApp./593/2019	BEPHULA BALA RAY @ BEFULA BALA RAY Versus THE DIVISIONAL MANAGER, UNITED INDIA INSURANCE COMPANY LTD AND 2 ORS	MR. M KHAN MR. J RAHMAN KAKALI DEVI	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA

	WITH I.A.(Civil)/1618/2020 in MACApp./593/2019	ON THE DEATH OF BEPHULA BALA RAY @ BEFULA BALA RAY HER LEGAL HEIRS Versus THE DIVISIONAL MANAGER, UNITED INDIA INSURANCE COMPANY LTD. AND 2 ORS	MR. M KHAN MR J RAHMAN KAKALI DEVI	MS. R D MOZUMDAR
35	Cont.Cas(C)/203/2020 FIXED	BIREN CHANDRA BORA Versus PREETOM SAIKIA, IAS AND ANR.	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	MR. D SAIKIA MR. N J KHATANIANR MR. A PHUKAN
36	Cont.Cas(C)/350/2020	PRADIP MAHANTA, ASSTT. TEACHER AND 2 ORS Versus PRITAM SAIKIA, I.A.S. AND 2 ORS H	MR. M J BARUAH	
37	WP(C)/384/2020 WITH SEALED ENVELOPE	DEVABROT CHALIHA Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MS. N SHYAMAL MR. M P SARMA	GA, ASSAM MR. P J PHUKAN MR H BARUAH MR P P PHUKAN
38	I.A.(Civil)/804/2020 MACApp./100/2016(D/O), WITH LCR in MACApp./100/2016	JOONTI DEKA @ JUNTI DEKA @JHUNTI DEKA Versus M/S. BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD.	MR D MONDAL	MR. K K BHATTA
	WITH MC/103/2016	M/S BAZAZ ALLIANZ GENERAL INSURANCE CO. LTD. Versus SMTI JOONTI DEKA and 4 ORS.	MR.A TALUKDAR MR.K K BHATTA MR.K K BHATTACHARJEE	MR.Z IQBAL MRD MONDAL MR.J BHATI MR.S KHAN FOR CAVEATOR
39	I.A.(Civil)/919/2020 MACApp./144/2014 (D/O) in MACApp./144/2014	MORIOM KHATUN , Versus THE NATIONAL INSURANCE CO. LTD.	MR. M ALI	
40	I.A.(Civil)/963/2020 in I.A.(Civil)/1944/2019	SMT. KALYANI CHOUDHURY AND 3 ORS. Versus THE ORIENTAL INSURANCE CO. LTD. AND 2 ORS.	MR. K K DUTTA MR. C SHARMA	MS. N MODI
	WITH I.A.(Civil)/1944/2019	ORIENTAL INSURANCE COMPANY LTD., Versus SMT. KALYANI CHOUDHURY AND 5 ORS.	MS. N MODI MR SISHIR DUTTA MR. C SHARMA MR. S DUTTA	
41	WITH MACApp./313/2019	ORIENTAL INSURANCE COMPANY LTD., Versus SMT. KALYANI CHOUDHURY AND 5 ORS.	MS. N MODI MR SISHIR DUTTA MR. C SHARMA MR. S DUTTA	MR. K K DUTTA DR. UTPALJEET BARUAH
42	I.A.(Civil)/988/2020 in I.A.(Civil)/2018/2016	MD. GONI MIYA AND ANR. Versus THE NEW INDIA ASSURANCE CO. LTD. AND 2 ORS.	MR. M A SHEIKH MR.M HOSSAIN MS.F INTAZ	
43	WITH MACApp./284549/2016 (Filing Number)	MD GONI MIYA and ANR Versus THE NEW INDIA ASSURANCE CO. LTD and 2 ORS	MR. M A SHEIKH MR.M RAHMAN	
44	I.A.(Civil)/1169/2020 WITH LCR in CO/3357/2020	ORIENTAL INSURANCE COMPANY LIMITED Versus SMTI MINU GOSWAMI DEVI AND 5 ORS	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. O P BHATI MR D MONDAL
	WITH CO/3357/2020 (Filing Number)	ORIENTAL INSURANCE COMPANY LIMITED Versus SMTI MINU GOSWAMI DEVI AND 5 ORS		

45	WITH MACApp./200/2015	SMTI MINU GOSWAMI DEVI and 3 ORS Versus M/S ORIENTAL INS. COMPANY LIMITED and 2 ORS	MR.O P BHATI MRD MONDAL MR.P SARMA MS.N D SARMA MR A N AHMED	MS.R D MOZUMDAR(R-1) MS.C MOZUMDAR(R-1) MS.T DEKAR-1 MS.P DAS(R-1) GA, ASSAM
46	I.A.(Civil)/1852/2020 WP(C)/3298/2017(D/O) in WP(C)/3298/2017	DIGANTA BAISHYA Versus THE STATE OF ASSAM AND 6 ORS.		
47	WP(C)/3698/2020 FIXED	ANJU RANI BAISHYA DAS Versus THE STATE OF ASSAM AND 2 ORS.	MR. N J GOGOI MR. J KALITA MS. P TAMULI	GA, ASSAM SC, SEBA

HEARING

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LEAVE NOTE OF ADVOCATES FOR 12/11/2020

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1)	MR. R K JAIN	12-10-2020	To	15-11-2020
2)	MR. D SAIKIA	09-11-2020	To	12-11-2020
3)	MR R CHAKRAVORTY	10-11-2020	To	12-11-2020



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Thursday,12th November 2020]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 19

**[THIS BENCH WILL SIT AFTER RISING FROM
DIVISION BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate	
ADMISSION					
1	WP(C)/985/2020 FIXED	SAMBHU DAS Versus COMMERCIAL TAX OFFICER AND 4 ORS	MR. A KAKATI	SC, TAXES SC, FINANCE DEPTT.	
ORDERS					
2	I.A.(Civil)/1521/2020 WP(C) 2226/20(D/O) in WP(C)/2226/2020	THE UNION OF INDIA AND 3 ORS Versus M/S BHARAT SANCHAR NIGAM LTD.	MR. S C KEYAL		
HEARING					
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WITH	4	WP(C)/1936/2019	M/S. RHINO PRINT O PACKS Versus UNION OF INDIA AND 6 ORS.	DR. ASHOK SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	ASSTT.S.G.I.
WITH	5	WP(C)/2659/2019	SHREE BALAJI POLYMERS Versus UNION OF INDIA AND 6 ORS.	DR. ASHOK SARAF MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	ASSTT.S.G.I.
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WITH	7	WP(C)/2661/2019	NANO STEEL PVT. LTD. Versus UNION OF INDIA AND 6 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	MR. S C KEYAL ASSTT.S.G.I.

8	WITH WP(C)/2662/2019	SHREE BALAJI UDYOG Versus UNION OF INDIA AND 6 ORS.	DR. ASHOK SARAF MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	ASSTT.S.G.I.
9	WITH WP(C)/2668/2019	NORTH EAST WOOD SUPPLY Versus UNION OF INDIA AND 6 ORS.	DR. A SARAF MR. P BARUAH MR. Z ISLAM MR. P DAS MR. N N DUTTA	ASSTT.S.G.I.
10	WITH WP(C)/2673/2019	M/S. KISHLAY SAVOURY FOODS Versus UNION OF INDIA AND 6 ORS.	DR. A SARAF MR. P BARUAH MR. Z ISLAM MR. P DAS MR. N N DUTTA	ASSTT.S.G.I.
11	WITH WP(C)/2677/2019	M/S. PITARJI BIOFUELS Versus UNION OF INDIA AND 6 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	MR. S C KEYAL ASSTT.S.G.I.
12	WITH WP(C)/2703/2019	AMIKER ENTERPRISES PVT. LTD. Versus UNION OF INDIA AND 6 ORS.	DR. A SARAF MR. P BARUAH MR. Z ISLAM MR. P DAS MR. N N DUTTA	ASSTT.S.G.I.
13	WITH WP(C)/2715/2019	SAJJAN KUMAR JALAN (HUF) AND ANR. Versus UNION OF INDIA AND 6 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	MR. S C KEYAL ASSTT.S.G.I.
14	WITH WP(C)/2762/2019	PRATAAP SNACKS LTD. Versus UNION OF INDIA AND 6 ORS.	DR. A SARAF MR. P BARUAH MR. Z ISLAM MR. P DAS MR. N N DUTTA	ASSTT.S.G.I.
15	WITH WP(C)/2764/2019	PRATAAP SNACKS LTD. (UNIT-II) Versus UNION OF INDIA AND 6 ORS.	DR. A SARAF MR. P BARUAH MR. Z ISLAM MR. P DAS MR. N N DUTTA	ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 12/11/2020

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1)	MR. R K JAIN	12-10-2020	To	15-11-2020
2)	MR. D SAIKIA	09-11-2020	To	12-11-2020
3)	MR R CHAKRAVORTY	10-11-2020	To	12-11-2020